



HIGH COURT OF MEGHALAYA SHILLONG



**WEEKLY REGULAR CAUSELIST FROM:
MONDAY 10.02.2020 TO FRIDAY 14.02.2020**

INDEX

Sl. No.	Court	Page No.
1	DIVISION BENCH [Court No. 1] Hon'ble Mr. Justice Mohammad Rafiq & Hon'ble Mr. Justice W. Diengdoh	1 – 13
2	DIVISION BENCH [Court No. 1] Hon'ble Mr. Justice Mohammad Rafiq & Hon'ble Mr. Justice H.S.Thangkhiew	14 – 15
3	SINGLE BENCH Hon'ble Mr. Justice Mohammad Rafiq [Court No. 1]	16 – 33
4	SINGLE BENCH Hon'ble Mr. Justice H.S.Thangkhiew [Court No. 2]	34 – 54
5	SINGLE BENCH Hon'ble Mr. Justice W. Diengdoh [Court No. 3]	55 – 72



**In the High Court of Meghalaya
at Shillong**

DAILY CAUSELIST

[Published under the authority of Hon'ble the Chief Justice.]

Web Site : <http://meghalayahighcourt.nic.in>

FROM 10:30 A.M

MONDAY the 10TH FEBRUARY, 2020

COURT ROOM. " 1 "

HON'BLE MR JUSTICE MOHAMMAD RAFIQ, CHIEF JUSTICE

HON'BLE MR. JUSTICE W. DIENGDOH

SAVE AND EXCEPT FOR DISABLED MATTERS, ALL MOTION, ADMISSION, ORDER AND HEARING OF THE MATTERS
COGNIZABLE BY A DIVISION BENCH.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1)	WP(C)/413/2019	THE UNION OF INDIA AND 2 ORS. VS. MOHD. YUNUS	P SHOME K PAUL, CGC	T SUTNGA SA SHALLAM MR. N MOZIKA, SR ADV
<u>ORDERS</u>				
2)	WP(C)/137/2019	THE UNION OF INDIA AND 2 ORS. VS. DR. MOHD. YUNUS	MR. P SHOME MR. S THAPA B KHARMAWPHLANG K PAUL, CGC MS. P CHETRI	A AHMED SK SINGH S MOMIN DR N MOZIKA, SR ADV SA SHALLAM ML NONGPIUR T SUTNGA A RANI MS. SG MOMIN
3)	WP(C)/289/2019	THE UNION OF INDIA AND 2 ORS. VS. MOHD. YUNUS	MR. S THAPA B KHARMAWPHLANG K PAUL, CGC P SHOME B KHARWANLANG	SA SHALLAM DR N MOZIKA, SR ADV ML NONGPIUR MS. SG MOMIN
4)	CRL.A(J)/1/2019	DANIEL SYIEMIONG VS. STATE OF MEGHALAYA AND ANR.	S.SHYAM MR. P YOBIN	S SENGUPTA, ADDL PP R COLNEY, GA ND CHULLAI, AAG

Remarks: [CRIMINAL APPEAL SENT FROM DISTRICT JAIL, NONGPOH]

5)	PIL/2/2019	IN RE DISTRIBUTION OF LPG CYLINDERS IN THE STATE OF MEGHALAYA VS. UNION OF INDIA AND 4 ORS		MR. A KHARWANLANG, GA MS. R COLNEY, GA A PAUL, ASG MR. CH MAWLONG M RAPSANG SR LYNGDOH KS KHARSHIING R DUTTA SK HASSAN K KHAN, SR ADV P CHETTRI S KSOO A DHAR MR. ND CHULLAI, AAG MEGHALAYA
Remarks: LETTER PETITION				
6)	WP(C)/165/2019	STAR CEMENT LTD. VS. THE UNION OF INDIA AND 6 ORS.	P BARUAH Z ISLAM P DAS SP SHARMA NN DUTTA SJ SAIKIA MR. A GOYAL SK SINGH DR. A SARAF, SR ADV	A KUMAR, AG MEGHALAYA R DUTTA SA SHALLAM MR. N MOZIKA, SR ADV ML NONGPIUR A PAUL ASG
Remarks: RESTORED VIDE HON'BLE COURT'S ORDER DTD.05.07.2019 PASSED IN MC[WP(C)] No. 162 OF 2019.				
7)	WP(C)/166/2019	STAR CEMENT MEGHALAYA LIMITED VS. THE UNION OF INDIA AND 6 ORS.	P BARUAH Z ISLAM P DAS SP SHARMA NN DUTTA SJ SAIKIA MR. A GOYAL SK SINGH DR A SARAF, SR ADV	A KUMAR, AG MEGHALAYA R DUTTA SA SHALLAM MR. N MOZIKA, SR ADV ML NONGPIUR A PAUL ASG
Remarks: RESTORED VIDE HON'BLE COURT'S ORDER DTD.05.07.2019 PASSED IN MC[WP(C)] No. 163 OF 2019.				
8)	WP(C)/384/2019	DALMIA CEMENT (BHARAT) LIMITED VS. THE UNION OF INDIA AND 6 ORS.	P BARUAH Z ISLAM P DAS SP SHARMA NN DUTTA SJ SAIKIA SK SINGH DR. A SARAF, SR ADV	DR. N. MOZIKA, SR. ADV. ML NONGPIUR R DUTTA MR. R DEBNATH,CGC A PAUL, ASG
9)	WP(C)/387/2019	KHUN KUR LONGTRAI LAI KYNTHEI REPRESENTED BY ITS GENERAL SECRETARY AND ANR. VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL REPRESENTED BY ITS SECRETARY AND 2 ORS.	R MAJAW SK ROY TD SANGMA A KHARSHIING HL SHANGREISO	MR. A KUMAR, AG MEGHALAYA M KYNTA B BHATTACHARJEE, AAG A THUNGWA, GA VGK KYNTA, SR. ADV.
With	MC(WPC)/259/2019	THE DORBAR RAID SHABONG VS. KHUN KUR LONGTRAI LAI KYNTHEI AND 4 ORS.	S.M.SUNA	L SHONGWAN I L MAWPHLANG HL SHANGREISO

10)	MC(WA)/3/2020	DASKHEM DOOME VS. STATE OF MEGHALAYA AND 2 ORS.	PHILEMON NONGBRI WS GAYANG SA SHALLAM ML NONGPIUR T SUTNGA DR. N. MOZIKA, SR. ADV.	B BHATTACHARJEE, AAG R COLNEY, GA A KUMAR,AG MEGHALAYA
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Remarks: ALONGWITH W.A. No.__/2020

11)	MC(WA)/4/2020	DASKHEM DOOME VS. STATE OF MEGHALAYA AND 2 ORS.	PHILEMON NONGBRI WS GAYANG SA SHALLAM ML NONGPIUR T SUTNGA DR. N. MOZIKA, SR. ADV.	B BHATTACHARJEE, AAG R COLNEY, GA A KUMAR,AG MEGHALAYA
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Remarks: ALONGWITH W.A. No.__/2020

12)	MC(WA)/5/2020	DONBERT PYRBOT VS. STATE OF MEGHALAYA AND 2 ORS.	PHILEMON NONGBRI WS GAYANG SA SHALLAM ML NONGPIUR T SUTNGA DR. N. MOZIKA, SR. ADV.	B BHATTACHARJEE, AAG R COLNEY, GA A KUMAR,AG MEGHALAYA
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Remarks: ALONGWITH W.A. No.__/2020

13)	MC(WA)/6/2020	DONBERT PYRBOT VS. STATE OF MEGHALAYA AND 2 ORS.	PHILEMON NONGBRI WS GAYANG SA SHALLAM ML NONGPIUR T SUTNGA DR. N. MOZIKA, SR. ADV.	B BHATTACHARJEE, AAG R COLNEY, GA A KUMAR,AG MEGHALAYA
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Remarks: ALONGWITH W.A. No.__/2020

HEARING

14)	WA/6/2013	STATE OF MEGHALAYA VS. SMTI. JOHONE CH MARAK	MR. A NATH MR. N SARMA KP BHATTACHARJEE GA MEGHALAYA MR. A KHARWANLANG, GA MR. H ABRAHAM,GA MR A KUMAR AG MEGHALAYA	MR. K PAUL MS. A PAUL MISS. H KRISTAZI R DEBNATH, CGC S DEY SC GHADC MR. S THAPA DG PYNGROPE MR. S CHAKRAWARTY, SR ADV MRS. N GURUNG S NONGRUM MRS R DUTTA
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With	WA/35/2012	SMTI. JENGME SANGMA VS. STATE OF MEGHALAYA AND ORS	MS. A PAUL MR. K PAUL MR. S THAPA MR. S PANTHI MR. R DUTTA MISS. H KRISTAZI MS. L WARJRI	MR. S DEY SC GHADC MR. AH HAZARIKA K KHAN, SR. GA MEGHALAYA
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	WA/36/2012	SHRI. DEBEN MARAK VS. STATE OF MEGHALAYA AND ORS	MS. A PAUL MR. K PAUL MR. S THAPA MR. S PANTHI MR. R DUTTA MISS. H KRISTAZI MS. L WARJRI	MR. S DEY SC GHADC K KHAN, SR. GA MEGHALAYA
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	MC(WA)/53/2015	SMTI. JOHONE CH MARAK VS. STATE OF MEGHALAYA	MR. K PAUL	KP BHATTACHARJEE GA MEGHALAYA
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	MC(WA)/112/2013	STATE OF MEGHALAYA VS. SMTI. JOHONE CH MARAK	MR. N SARMA MR. A NATH MR. KP BHATTACHARJEE MR. A KUMAR AG MEGHALAYA	MISS. H KRISTAZI MR. K PAUL MR. R DEBNATH,CGC S DEY SC GHADC MS. A PAUL
	MC(WA)/452/2012	SMTI. JENGME SANGMA VS. STATE OF MEGHALAYA	MR. K PAUL MR. S THAPA MR. S PANTHI MRS. R.DUTTA MISS. H KRISTAZI MISS. L.WARJRI MS. A PAUL	S DEY SC GHADC K KHAN, SR. GA MEGHALAYA
	MC(WA)/454/2012	SHRI DEBEN MARAK VS. STATE OF MEGHALAYA	MR. K PAUL MR. S THAPA MR. S PANTHI MR. R DUTTA MISS. H.KMISTAZI MS. L WARJRI MS. A PAUL	MR. S DEY SC GHADC K KHAN, SR. GA MEGHALAYA
15)	MC(WA)/15/2019	THE UNION OF INDIA AND ANR. VS. M/5016452 RFN/ORAMAHESH KUMAR D AND 26 ORS.	R DUTTA K PAUL CGC A PAUL ASG	MR. M CHANDA ML NONGPIUR MR. SD UPADHAYA
Remarks: ALONGWITH W.A No.____				
16)	MC(WA)/16/2019	THE UNION OF INDIA AND ANR. VS. 358383 HAV/SKT (M) SANJEEV KUMAR AND 4 ORS.	R DUTTA K PAUL CGC A PAUL ASG	MR. M CHANDA S SARAOGI MR. SD UPADHAYA
Remarks: ALONGWITH W.A No.____				
17)	MC(WA)/17/2019	THE UNION OF INDIA AND ANR. VS. E/5018949 RFN/ELECT RAVI KUMAR AND 69 ORS.	R DUTTA K PAUL CGC A PAUL ASG	MR. M CHANDA S DEKA MR. SD UPADHAYA
Remarks: ALONGWITH W.A No.____				
18)	MC(WA)/18/2019	THE UNION OF INDIA AND ANR. VS. 2501973 HAV/AMAR RATAN BORAH AND 102 ORS.	R DUTTA K PAUL CGC A PAUL ASG	MR. M CHANDA A PEBAM, SR ADV MR. SD UPADHAYA
Remarks: ALONGWITH W.A No.____				
19)	MC(WA)/19/2019	THE UNION OF INDIA AND ANR. VS. L/390680 H HAV/VM SURENDER KUMAR AND 44 ORS.	R DUTTA K PAUL CGC A PAUL ASG	MR. M CHANDA ML NONGPIUR MR. SD UPADHAYA
Remarks: ALONGWITH W.A No.____				
20)	MC(WA)/20/2019	THE UNION OF INDIA AND ANR. VS. M/371263 HAV/NA RATHEESH MOHAN AND 86 ORS.	R DUTTA K PAUL CGC A PAUL ASG	MR. M CHANDA S DEKA MR. SD UPADHAYA
Remarks: ALONGWITH W.A No.____				

21)	MC(WA)/21/2019	THE UNION OF INDIA AND ANR. VS. M/371071 HAV/NA MAHARAJ SINGH AND 17 ORS.	R DUTTA K PAUL CGC A PAUL ASG	MR. M CHANDA MR. SD UPADHAYA
Remarks: ALONGWITH W.A No.____				
22)	MC(WA)/22/2019	THE UNION OF INDIA AND ANR. VS. M/371230 HAV/NA SANJEED KUMAR AND 12 ORS.	R DUTTA K PAUL CGC A PAUL ASG	MR. M CHANDA MR. SD UPADHAYA
Remarks: ALONGWITH W.A No.____				
23)	MC(WA)/23/2019	THE UNION OF INDIA AND ANR. VS. M/370906 HAV/NA RAVINDRARAI AND 3 ORS.	R DUTTA K PAUL CGC A PAUL ASG	MR. M CHANDA S DEKA MR. SD UPADHAYA
Remarks: ALONGWITH W.A No.____				
24)	MC(WA)/31/2019	THE UNION OF INDIA AND 4 ORS. VS. RATAN SINGH	MS. A PAUL, ASG K PAUL CGC R DUTTA	V KUMAR R THADANI M SINGHA B PATHAK
Remarks: ALONGWITH W.A No.____				
25)	MC(WA)/32/2019	THE UNION OF INDIA AND 9 ORS. VS. VISHAMBAR DUTT AND 8 ORS.	MS. A PAUL, ASG K PAUL CGC R DUTTA	M SINGHA V KUMAR R THADANI B PATHAK
Remarks: ALONGWITH W.A No.____				
26)	WA/1/2019	THE UNION OF INDIA AND ANR. VS. RAVICHANDRAN R AND 2 ORS.	MR. R. DEBNATH, CGC	ML NONGPUIR R JHA MR. SD UPADHAYA MR. S. SARAOGI
With	WA/2/2019	THE UNION OF INDIA AND ANR. VS. DEEPAK KUMAR VV AND 67 ORS.	MR. R. DEBNATH, CGC	ML NONGPUIR R JHA MR. S. SARAOGI
	MC(WA)/7/2019	THE UNION OF INDIA AND ANR. VS. RAVICHANDRAN R AND 2 ORS.	MR. R. DEBNATH, CGC	MR. S. SARAOGI
	MC(WA)/8/2019	THE UNION OF INDIA AND ANR. VS. DEEPAK KUMAR VV AND 67 ORS.	MR. R. DEBNATH, CGC	MR. S. SARAOGI
	WA/13/2019	THE UNION OF INDIA AND ANR VS. MANISH KUMAR AND 43 ORS.	R DEBNATH,CGC	M JHA BS DKHAR T TOI ML NONGPIUR R JHA
	MC(WA)/33/2019	THE UNION OF INDIA AND ANR VS. MANISH KUMAR AND 43 ORS.	R DEBNATH, CGC	M JHA BS DKHAR T TOI R JHA

27)	WA/7/2019	THE UNION OF INDIA AND ANR. VS. RFN LMN VINOD KUMAR GOUND AND 49 ORS.	MR. R. DEBNATH, CGC	MR. SD UPADHAYA MR. A PEBAM, SR ADV MRS. A. SYNREM
With	MC(WA)/24/2019	THE UNION OF INDIA AND ANR. VS. RFN LMN VINOD KUMAR GOUND AND 49 ORS.	MR. R. DEBNATH, CGC	MR. A PEBAM, SR ADV MRS. A. SYNREM

- NB:**
ADVOCATES ON SANCTIONED LEAVE :
- 1) MRS S BHATTACHARJEE ADVOCATE FROM 28-01-2020 TO 29-02-2020**
 - 2) MR. SM SUNA ADVOCATE FROM 29-01-2020 TO 14-02-2020**
 - 3) MR. PK BORAH ADVOCATE FROM 31-01-2020 TO 10-02-2020**
 - 4) MR. HL SHANGREISO ADVOCATE FROM 04-02-2020 TO 11-02-2020**
 - 5) MR. N DASGUPTA ADVOCATE FROM 05-02-2020 TO 10-02-2020**



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TUESDAY the 11TH FEBRUARY, 2020

COURT ROOM. " 1 "

HON'BLE MR JUSTICE MOHAMMAD RAFIQ, CHIEF JUSTICE

HON'BLE MR. JUSTICE W. DIENGDOH

SAVE AND EXCEPT FOR DISABLED MATTERS, ALL MOTION, ADMISSION, ORDER AND HEARING OF THE MATTERS
COGNIZABLE BY A DIVISION BENCH.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>				
1)	WA/12/2018	NORTH EASTERN HILL UNIVERSITY TEACHERS ASSOCIATION AND ORS. VS. THE UNION OF INDIA AND ORS.	SA SHALLAM MR HK DAS MR. A SARMA BK SARMA, SR. ADV.	K PAUL CGC MS R SUMER E SLONG Z E NONGKYNRIH MR. K CHANDA, ASG P SHOME J TIGGA S CHAKRAWARTY, SR. ADV.
Remarks: ALONGWITH CAVEAT PTN. No.14 OF 2018.				
2)	WA/15/2019	THE DIRECTOR GENERAL, BSF AND 3 ORS. VS. EX CONSTABLE PADH SD	R DUTTA K PAUL, CGC	P LYNGDOH MR. R GURUNG
<u>ORDERS</u>				
3)	WA/3/2017	THE UNION OF INDIA VS. MIN BAHADUR RAWAL CHHETRI	MR. R DEBNATH,CGC	
With	MC(WA)/3/2017	THE UNION OF INDIA VS. MIN BAHADUR RAWAL CHHETRI	MR. R DEBNATH,CGC	

4)	WP(C)/111/2019	SMTI. JERINA NONGRANG VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND OTHERS	MR. R MAJAW S SHALLAM E BLAH RG BAREH MR. M PRASAD MR. S SEN	MS. M KYNTA MS. V MAWLIEH MR. VGK KYNTA SR ADV
With	MC(WPC)/74/2019	SMTI. JERINA NONGRANG VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND OTHERS	MR. R MAJAW S SHALLAM E BLAH RG BAREH MR. S SEN	MS. M KYNTA MR. VGK KYNTA SR ADV
5)	WP(C)/281/2019	THOMY R. MARAK AND 185 ORS. VS. STATE OF MEGHALAYA AND ANR.	S BHATTACHARJEE SK SINGH S MOMIN R KAR	S LALOO, GA A KHARWANLANG, GA MR. S SENGUPTA,ADDL. SR. GA, MEGHALAYA A KUMAR, AG MEGHALAYA

HEARING

6)	W.P.(CrI.)/1/2018	EX HC PRADIP KUMAR HAJONG VS. UNION OF INDIA AND ORS.	G JAMRUAL S ALAM MR. S DEY MS. QB LAMARE N GURUNG MS. S NONGRUM C R MARAK J T SANGMA K MANNAR A KHAJURIA	WS NARGAL, AAG MR. N MOZIKA MS. A PAUL, ASG R DUTTA K PAUL, CGC S GUPTA, CGSC
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Remarks: OWP No.1842 OF 2015 [HIGH COURT OF JAMMU & KASHMIR]

NB:

ADVOCATES ON SANCTIONED LEAVE :

- 1) MRS S BHATTACHARJEE ADVOCATE FROM 28-01-2020 TO 29-02-2020**
- 2) MR. SM SUNA ADVOCATE FROM 29-01-2020 TO 14-02-2020**
- 3) MR. HL SHANGREISO ADVOCATE FROM 04-02-2020 TO 11-02-2020**



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HON'BLE MR JUSTICE MOHAMMAD RAFIQ, CHIEF JUSTICE

HON'BLE MR. JUSTICE W. DIENGDOH

SAVE AND EXCEPT FOR DISABLED MATTERS, ALL MOTION, ADMISSION, ORDER AND HEARING OF THE MATTERS
COGNIZABLE BY A DIVISION BENCH.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>				
1)	ITA/1/2019	M/S RI KYNJAI SERENITY BY THE LAKE AND ORS. VS. PRINCIPAL COMMISSIONER OF INCOME TAX, SHILLONG AND ANR.	SA SHALLAM ML NONGPIUR T SUTNGA A RANI MR. P NONGBRI DR. N. MOZIKA, SR. ADV.	MR. A DEY
With	MC(ITA)/1/2019	M/S RI KYNJAI SERENITY BY THE LAKE AND ORS. VS. PRINCIPAL COMMISSIONER OF INCOME TAX AND ANR.	SA SHALLAM ML NONGPIUR T SUTNGA A RANI DR. N. MOZIKA, SR. ADV.	
2)	ITA/2/2019	M/S HOTEL CENTRE POINT AND ORS. VS. PRINCIPAL COMMISSIONER OF INCOME TAX AND ANR.	SA SHALLAM ML NONGPIUR T SUTNGA A RANI MR. P NONGBRI DR. N. MOZIKA, SR. ADV.	MR. A DEY
With	MC(ITA)/2/2019	M/S HOTEL CENTRE POINT AND ORS. VS. PRINCIPAL COMMISSIONER OF INCOME TAX AND ANR.	SA SHALLAM ML NONGPIUR T SUTNGA A RANI DR. N. MOZIKA, SR. ADV.	

3)	ITA/3/2019	M/S HOTEL CENTRE POINT AND ORS. VS. PRINCIPAL COMMISSIONER OF INCOME TAX AND ANR.	SA SHALLAM ML NONGPIUR T SUTNGA A RANI MR. P NONGBRI DR. N. MOZIKA, SR. ADV.	MR. A DEY
With	MC(ITA)/3/2019	M/S HOTEL CENTRE POINT AND ORS. VS. PRINCIPAL COMMISSIONER OF INCOME TAX AND ANR.	SA SHALLAM ML NONGPIUR T SUTNGA A RANI DR. N. MOZIKA, SR. ADV.	
4)	ITA/4/2019	M/S HOTEL CENTRE POINT AND ORS. VS. PRINCIPAL COMMISSIONER OF INCOME TAX AND ANR.	SA SHALLAM ML NONGPIUR T SUTNGA A RANI MR. P NONGBRI DR. N. MOZIKA, SR. ADV.	MR. A DEY
With	MC(ITA)/4/2019	M/S HOTEL CENTRE POINT AND ORS. VS. PRINCIPAL COMMISSIONER OF INCOME TAX AND ANR.	SA SHALLAM ML NONGPIUR T SUTNGA A RANI DR. N. MOZIKA, SR. ADV.	
<u>ORDERS</u>				
5)	WP(C)/2/2020	JUD CEMENTS LIMITED VS. THE COMMISSIONER,CENTR AL GOODS AND SERVICE TAX,SHILLONG AND 2 ORS.	S THAPA R DUTTA S PANTHI P SHOME S MYLLIEMNGAP D LYNGDOH B KHARWANLANG A DHAR R TANGRI K PAUL	S SHALLAM T SUTNGA DR. N. MOZIKA, SR. ADV.
<u>HEARING</u>				
6)	Crl.A./3/2017	ASENG SANGMA VS. STATE OF MEGHALAYA	MR. D GANGTE MR M HALDER BK BISWA MS. M DEVI MR. K. KHAMPA J M SANGMA MR. KC GAUTAM	S SENGUPTA ADDL. SR. GA MEGHALAYA MR. A KUMAR ADVOCATE GENERAL MS. I. LYNGWA, ADDL. PP S SEN, SR GA MR. K KHAN,ADDL PP MEGHALAYA
With	Crl.A./5/2018	STATE OF MEGHALAYA VS. ASENG SANGMA	I LYNGWA, ADDL. PP S SEN, SR GA S SENGUPTA ADDL. SR. GA MEGHALAYA	KC GAUTAM
7)	Crl.A./4/2017	WAIDEL MOMIN VS. STATE OF MEGHALAYA	MR. D GANGTE BK BISWA M HALDER MS. M DEVI MR. K. KHAMPA J M SANGMA MR. KC GAUTAM	S SENGUPTA ADDL. SR. GA MEGHALAYA MR. A KUMAR ADVOCATE GENERAL MS. I. LYNGWA, ADDL. PP S SEN, SR GA MR. K KHAN,ADDL PP MEGHALAYA

With	Crl.A./6/2018	STATE OF MEGHALAYA VS. WAIDEL MOMIN	I LYNGBWA, ADDL. PP A KUMAR, AG S SEN, SR GA S SENGUPTA ADDL. SR. GA MEGHALAYA	KC GAUTAM
8)	WP(C)/151/2019	STEVENSON KHARKRANG VS. THE KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 4 ORS.	R MAJAW M PRASAD S SHALLAM R.G BAREH E BLAH S SEN	MR. VGK KYNTA SR ADV M KYNTA B.B.NARZARY, SR ADV
With	MC(WPC)/107/2019	STEVENSON KHARKRANG VS. THE KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 4 ORS.	R MAJAW M PRASAD S SHALLAM R.G BAREH E BLAH S SEN	B.B NARZARY, SR ADV

NB:
ADVOCATES ON SANCTIONED LEAVE :
1) MRS S BHATTACHARJEE ADVOCATE FROM 28-01-2020 TO 29-02-2020
2) MR. SM SUNA ADVOCATE FROM 29-01-2020 TO 14-02-2020



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THURSDAY the 13TH FEBRUARY, 2020

COURT ROOM. " 1 "

HON'BLE MR JUSTICE MOHAMMAD RAFIQ, CHIEF JUSTICE

HON'BLE MR. JUSTICE W. DIENGDOH

SAVE AND EXCEPT FOR DISABLED MATTERS, ALL MOTION, ADMISSION, ORDER AND HEARING OF THE MATTERS
COGNIZABLE BY A DIVISION BENCH.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>				
1)	WA/58/2017	THE UNION OF INDIA VS. KUMAR KESHAB KALITA	B KHARWANLANG MR. K PAUL	DR N MOZIKA, SR ADV T SUTNGA MR. P NONGBRI
2)	WA/31/2019	ABRAHAM NONGBET VS. STATE OF MEGHALAYA AND ANR.	S BHATTACHARJEE SK SINGH S MOMIN I WARJRI R KAR	H. KHARMIH, GA A KUMAR,AG MEGHALAYA
<u>HEARING</u>				
3)	WA/56/2014	PROF. MAN MOHAN SINGH VS. THE UNION OF INDIA	MS. M SHARMA SS GEWALI MS. S SHRESTHA MS. E GURUNG MR. VK JINDAL SR ADV MR. S JINDAL MR. S RANA MK MARAK MS. P BISWAKARMA C NONGKHLAW D PYNGROPE MR. SP SHARMA	K KHAN SC NEHU N MOZIKA CGC B DEB MR. M PRASAD SA SHALLAM MR. S SEN
With	MC(WA)/5/2017	PROF. (NOW RETIRED) MANMOHAN SINGH VS. THE UNION OF INDIA	MR. VK JINDAL SR ADV	MR. K KHAN B DEB MR. N MOZIKA

4)	WA/78/2016	SMT LAMU RAINI VS. THE UNION OF INDIA	MR. P NONGBRI PHILEMON NONGBRI MS. A THANGKHIEW S SHALLAM SM WANNIANG L HYNNIEWTA MR. M K CHOUDHURY, SR ADV MR. H L SHANGREISO T SUTNGA MR. R MAJAW DR N MOZIKA, SR ADV	R DEBNATH, CGC MRS. R DUTTA MR. S THAPA K PAUL CGC
5)	WA/80/2016	SHRI SAKALDEO RAY VS. THE UNION OF INDIA	MR. P NONGBRI PHILEMON NONGBRI MS. A THANGKHIEW S SHALLAM SM WANNIANG L HYNNIEWTA MR. M K CHOUDHURY, SR ADV DR N MOZIKA, SR ADV T SUTNGA MR. R MAJAW MR. HL SHANGREISO	R DEBNATH, CGC MRS. R DUTTA MR. S THAPA K PAUL CGC
6)	WP(C)/280/2016	MEGHA TECHNICAL AND ENGINEERS PVT. LTD. VS. STATE OF MEGHALAYA	MR. P BARUAH Z ISLAM MRS. P DAS MR. SP SHARMA MS. P ROY MR. S SAIKIA J SAIKIA DR. A SARAF SR ADV	K KHAN, SR. GA MEGHALAYA MR. H KHARMIH GA MEGHALAYA MR A KHARMAWPHLANG GA MS. R COLNEY, GA MR. A KUMAR, AG MEGHALAYA
7)	WP(C)/281/2016	STAR CEMENT LTD. VS. STATE OF MEGHALAYA	MR. A GOYAL MR. P BARUAH Z ISLAM MRS. P DAS MR. SP SHARMA MS. P ROY MR. S SAIKIA J SAIKIA DR. A SARAF SR ADV	K KHAN, SR. GA MEGHALAYA MR. H KHARMIH GA MEGHALAYA MR A KHARMAWPHLANG GA MS. R COLNEY, GA MR. A KUMAR, AG MEGHALAYA
8)	WA/11/2019	THE UNION OF INDIA AND 4 ORS. VS. CHANDRIKA THAKUR	MS. A PAUL, ASG R DUTTA DR. N. MOZIKA, SR. ADV.	DN MEKRISUH M DEVI J M SANGMA MR. KC GAUTAM
With	MC(WA)/28/2019	THE UNION OF INDIA AND 4 ORS. VS. CHANDRIKA THAKUR	MS. A PAUL, ASG DR. N. MOZIKA, SR. ADV.	MR. KC GAUTAM

NB:
ADVOCATES ON SANCTIONED LEAVE :
1) MRS S BHATTACHARJEE ADVOCATE FROM 28-01-2020 TO 29-02-2020
2) MR. SM SUNA ADVOCATE FROM 29-01-2020 TO 14-02-2020



**In the High Court of Meghalaya
at Shillong**

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FROM 10:30 A.M

FRIDAY the 14TH FEBRUARY, 2020
COURT ROOM. " 1 "

HON'BLE MR JUSTICE MOHAMMAD RAFIQ, CHIEF JUSTICE
HON'BLE MR. JUSTICE H. S. THANGKHIEW

SAVE AND EXCEPT FOR DISABLED MATTERS, ALL MOTION, ADMISSION, ORDER AND HEARING OF THE MATTERS
COGNIZABLE BY A DIVISION BENCH.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ORDERS</u>				
1)	PIL/10/2019	IN RE CLEANLINESS OF UMIAM LAKE VS. STATE OF MEGHALAYA	MR. N MOZIKA, SR ADV, AMICUS CURIAE M WAR D SYRTI MR SP MAHANTA, SR ADV, AMICUS CURIAE	A KHARWANLANG, GA I LYNGWA, GA MR. VGK KYNTA SR ADV V MAWLIEH S SENGUPTA, ADDL. SR GA KP BHATTACHARJEE GA MEGHALAYA M KYNTA MR A KUMAR, AG, MEGHALAYA
Remarks: [SUO MOTU PIL]				
<u>HEARING</u>				
2)	WA/39/2012	SHRI. GONOTH MANDA SANGMA AND ANR VS. SMTI. DEWIN GABIL MOMIN AND ORS	MR. M NATH MR. R KAR MR. DP BORAH MR. SS DEY MS. SG MOMIN MS. S BHATTACHARJEE A KHARUMNUID MS SK SINGH	MR. S DEY SC GHADC MR. K PAUL MR. R DUTTA MRS. N GURUNG MR S THAPA MR. P SHOME A DHAR B KHARMAWPHLANG P CHETTRI K MANNAR

With	MC(WA)/37/2013	SHRI. GONOTH MANDA SANGMA AND ANR VS. SMTI. DEWIN G MOMIN AND ORS	MR. M NATH MR. R KAR MR. DP BORAH MR. SS DEY MS. SG MOMIN MS. S BHATTACHARJEE A KHARUMNUID	MR. K PAUL MRS. R DUTTA S DEY SC GHADC
3)	Arb.A./1/2019	NORTH EASTERN ELECTRIC POWER CORPORATION LTD. (NEEPCO) VS. PATEL-UNITY JOINT VENTURE	D PYNGROPE MR. VK JINDAL SR ADV S JINDAL	R DANGWAL S SEN A BHAN K GAUR A MITRUKA K NARENDERAN S BAJPAI M ROHATGI
4)	Arb.A./2/2019	NORTH EASTERN ELECTRIC POWER CORPORATION LTD. (NEEPCO) VS. PATEL ENGINEERING LIMITED	D PYNGROPE MR. VK JINDAL SR ADV S JINDAL	R DANGWAL S SEN A BHAN K GAUR A MITRUKA K NARENDERAN S BAJPAI M ROHATGI
5)	Arb.A./3/2019	NORTH EASTERN ELECTRIC POWER CORPORATION LTD. (NEEPCO) VS. PATEL ENGINEERING LIMITED	D PYNGROPE MR. VK JINDAL SR ADV S JINDAL	R DANGWAL S SEN A BHAN K GAUR A MITRUKA K NARENDERAN S BAJPAI M ROHATGI

NB:
ADVOCATES ON SANCTIONED LEAVE :
1) MRS S BHATTACHARJEE ADVOCATE FROM 28-01-2020 TO 29-02-2020
2) MR. SM SUNA ADVOCATE FROM 29-01-2020 TO 14-02-2020



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MONDAY the 10TH FEBRUARY, 2020

COURT ROOM. " 1 "

THE CHIEF JUSTICE'S COURT

HON'BLE MR JUSTICE MOHAMMAD RAFIQ, CHIEF JUSTICE

MOTION, ADMISSION, ORDERS AND HEARING OF PETITIONS FILED UNDER ARBITRATION & CONCILIATION ACT, 1996; CIVIL CONTEMPT CASES AND COMPANY PETITIONS; MOTION OF CIVIL WRIT PETITIONS; BAIL APPLICATIONS; CRIMINAL PETITIONS; CRIMINAL REVISION PETITIONS; CRIMINAL APPEALS; CRIMINAL MISC. CASES AND MACT APPEALS. ADMISSION, ORDERS AND HEARING OF CIVIL WRIT PETITIONS UPTO THE YEAR 2015 (EXCEPT FOR PART-HEARD MATTERS OF COURT NO. 2). ALL SINGLE JUDGE MATTERS WHICH ARE NOT SPECIFIED BEFORE THE OTHER SINGLE JUDGES.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1)	Crl.Petn./3/2020	KAMALESH THAKUR @ JOHN VS. STATE OF MEGHALAYA AND 5 OTHERS	J.H.MAWPHNIANG B.SUN H.R.NATH	A.KUMAR AG MEGHALAYA
2)	WP(C)/562/2019	SMTI. PRINIBALA MARAK VS. STATE OF MEGHALAYA AND 4 ORS	I WARJRI MRS S BHATTACHARJEE SK SINGH S MOMIN MR. R KAR	MS. A THUNGWA, GA MR A KUMAR, AG
With	MC(WPC)/304/2019	SMTI. PRINIBALA MARAK VS. STATE OF MEGHALAYA AND 4 ORS	MRS S BHATTACHARJEE SK SINGH S MOMIN I WARJRI MR. R KAR	MR. A KUMAR, AG
3)	WP(C)/563/2019	GANGGET.R.SANGMA VS. STATE OF MEGHALAYA AND 8 ORS.	MR. CH THOMLUI S.K.HASSAN Z.BEGUM S.A.SHEIK	MR. ND CHULLAI, AAG A KHARWANLANG, GA A.KUMAR AG MEGHALAYA

ORDERS

4)	WP(C)/226/2017	MIMIE THINA D. ARENGH VS. STATE OF MEGHALAYA	MS. QB LAMARE MS N GURUNG LR SANGMA N SONDHI G CH SANGMA MS. S NONGRUM C.R.MARAK MR. S DEY	N.G SHYLLA F.KHARSYIEMIONG MR. L KHYRIEM MR. P NONGBRI PHILEMON NONGBRI MS. A THANGKHIEW S SHALLAM L HYNNIEWTA L MATHEW D L NONGLAIT MR. B KHYRIEM ML NONGPUR MS. A SHANGPLIANG KP BHATTACHARJEE GA MEGHALAYA SA CHALLAM A PAKYNTEIN T.D.SANGMA MR H ABRAHAM G.A. MEGHALAYA MS. A SYIEM DR N MOZIKA, SR ADV MR. H KHARMIH GA MEGHALAYA
5)	Cont.Cas(C)/17/2019	L/2501973 HAV/ARMR RATAN BORAH AND 97 ORS. VS. RAJIV GAUBA AND ANR.	A SYNREM A PEBAM S.D UPADHAYA	MRS. R DUTTA MR. K PAUL MS. A PAUL

Remarks: IN WP(C) No. 178 OF 2016 [DISPOSED OF]

HEARING

6)	WP(C)/287/2014	SMTI FALUDA BISWAS VS. STATE OF MEGHALAYA	MR. K PAUL MR. S THAPA MR. S PANTHI MR. R DUTTA MISS. H KRISTAZI MS. L WARJRI GA DKHAR MR. E MURMU MR. R PAUL B.KHARWANLANG D LYNGDOH MS. A PAUL	KP BHATTACHARJEE GA MEGHALAYA JM THANGKHIEW GA MEGHALAYA MR. R GURUNG MR. S SEN GUPTA GA MEGHALAYA B KHYRIEM GA MEGHALAYA B MARBANIANG MR. H KHARMIH GA MEGHALAYA K KHAN, ADDL SR GA, MEGHALAYA MR. S JINDAL A PAKYNTEIN MR. A KUMAR, AG MR. S DEY MS. QB LAMARE AR PASSAH MS. S NONGRUM K MANNAR M SHADAP R NAJIAR S. JINDAL, GA
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7)	WP(C)/60/2017	SHRI. THWINGLAND LYNGKHOI VS. K.H.A.D.C	MR. B KHYRIEM A PAKYNTEIN ND CHULLAI SR ADV	KK KHONGJOH P.S NONGBRI SC KHADC MR. P NONGBRI DR N MOZIKA MS. A THANGKHIEW L HYNNIEWTA PHILEMON NONGBRI WS GAYANG M.L.NONGPIUR
With	MC(WPC)/30/2017	SHRI. THWINGLAND LYNGKHOI VS. K.H.A.D.C	MR. B KHYRIEM A PAKYNTEIN ND CHULLAI SR ADV	KK KHONGJOH

NB:
ADVOCATES ON SANCTIONED LEAVE :
1) MRS S BHATTACHARJEE ADVOCATE FROM 28-01-2020 TO 29-02-2020
2) MR. SM SUNA ADVOCATE FROM 29-01-2020 TO 14-02-2020
3) MR. PK BORAH ADVOCATE FROM 31-01-2020 TO 10-02-2020
4) MR. HL SHANGREISO ADVOCATE FROM 04-02-2020 TO 11-02-2020
5) MR. N DASGUPTA ADVOCATE FROM 05-02-2020 TO 10-02-2020



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TUESDAY the 11TH FEBRUARY, 2020

COURT ROOM. " 1 "

THE CHIEF JUSTICE'S COURT

HON'BLE MR JUSTICE MOHAMMAD RAFIQ, CHIEF JUSTICE

MOTION, ADMISSION, ORDERS AND HEARING OF PETITIONS FILED UNDER ARBITRATION & CONCILIATION ACT, 1996; CIVIL CONTEMPT CASES AND COMPANY PETITIONS; MOTION OF CIVIL WRIT PETITIONS; BAIL APPLICATIONS; CRIMINAL PETITIONS; CRIMINAL REVISION PETITIONS; CRIMINAL APPEALS; CRIMINAL MISC. CASES AND MACT APPEALS. ADMISSION, ORDERS AND HEARING OF CIVIL WRIT PETITIONS UPTO THE YEAR 2015 (EXCEPT FOR PART-HEARD MATTERS OF COURT NO. 2). ALL SINGLE JUDGE MATTERS WHICH ARE NOT SPECIFIED BEFORE THE OTHER SINGLE JUDGES.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1)	WP(C)/38/2020	PROFESSOR JEFFREYSON WAHLANG VS. STATE OF MEGHALAYA AND 4 ORS.	SP SHARMA U SHARMA ML NONGPIUR BK SHARMA SR ADV N SHARMA	A KUMAR,AG MEGHALAYA
2)	WP(C)/40/2020	S. WALLYSON SOHLANG VS. THE KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 3 ORS.	SA SHALLAM ML NONGPIUR T SUTNGA DR. N. MOZIKA, SR. ADV.	SC,KHADC
With	MC(WPC)/53/2020	S. WALLYSON SOHLANG VS. THE KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 3 ORS.	SA SHALLAM ML NONGPIUR T SUTNGA DR. N. MOZIKA, SR. ADV.	SC,KHADC

ORDERS

3)	WP(C)/400/2018	HOMI KHONGSIT AND ANR. VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 6 ORS.	PHILEMON NONGBRI A THANGKHIEW ML NONGPIUR SA SHALLAM R DIENGDOH DR MOZIKA, SR ADV C PASSAH R LAKIANG MR. N SYNGKON L PHANJOM P NONGBRI	PS NONGBRI SC KHADC MR. B KHRIAM MS. L WARJRI MR. K PAUL A DHAR MR. S THAPA MR. S PANTHI MRS. R DUTTA P SHOME BB NARZARY SR. ADV B KHARWANLANG DL NONGLAIT
With	MC(WPC)/209/2018	HOMI KHONGSIT AND ANR. VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 6 ORS.	SA SHALLAM DR. N MOZIKA SR ADV ML NONGPIUR PHILEMON NONGBRI A THANGKHIEW R DIENGDOH MR. N SYNGKON L PHANJOM C PASSAH P NONGBRI	PS NONGBRI SC KHADC MS. L WARJRI MR. K PAUL MR. S THAPA MR. S PANTHI MRS. R DUTTA P SHOME DL NONGLAIT
4)	WP(C)/406/2018	RATAN PRADHAN VS. SHILLONG CANTONMENT BOARD AND 3 ORS.	S SARAOGI SA SHALLAM ML NONGPIUR L HYNNIEWTA R DIENGDOH MR. P NONGBRI DR. N MOZIKA, SR ADV	R COLNEY BM THABAH MS. A THUNGWA D SYRTI A PAUL ASG MRS. R DUTTA D DKHAR MR. S THAPA SP MAHANTA, SR. ADV.
With	MC(WPC)/211/2018	RATAN PRADHAN VS. SHILLONG CANTONMENT BOARD AND 3 ORS.	S SARAOGI SA SHALLAM ML NONGPIUR L HYNNIEWTA R DIENGDOH MR. P NONGBRI DR. N MOZIKA, SR ADV	A PAUL ASG R COLNEY BM THABAH MS. A THUNGWA D SYRTI MRS. R DUTTA D DKHAR MR. S THAPA SP MAHANTA, SR. ADV.
5)	WP(C)/408/2018	SURENDER CHOKHANI AND ANR. VS. SHILLONG CANTONMENT BOARD AND 3 ORS.	L KHYRIEM SA SHALLAM ML NONGPIUR L HYNNIEWTA MR. P NONGBRI DR. N MOZIKA, SR ADV	R COLNEY D SYRTI A PAUL ASG MRS. R DUTTA A THUNGWA D DKHAR MR. S THAPA SP MAHANTA SC CANTONMENT BOARD
With	MC(WPC)/212/2018	SURENDER CHOKHANI AND ANR. VS. SHILLONG CANTONMENT BOARD AND 3 ORS.	L KHYRIEM SA SHALLAM ML NONGPIUR L HYNNIEWTA MR. P NONGBRI DR. N MOZIKA	R COLNEY D SYRTI A PAUL ASG A THUNGWA MRS. R DUTTA D DKHAR MR. S THAPA SP MAHANTA SC CANTONMENT BOARD

HEARING

6)	WP(C)/239/2014	SHRI MAHENDER SINGH VS. THE UNION OF INDIA	MS. M JHA T KHARNARRY J PRADHAN S CHAKRAWARTY SR. ADVOCATE R SUMER E S LONG MR. R JHA	G SHARMA MR. R DEBNATH,CGC
7)	WP(C)/205/2016	SMT EFFILINA MARAK VS. STATE OF MEGHALAYA	MR. R MAJAW MS. SK NONGRUM MR. M PRASAD S SHALLAM SK ROY MR. S SEN MR. HL SHANGREISO	MR. P NONGBRI GA MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA P AGARWAL MR. H KHARMIH GA MEGHALAYA A KHARWANLANG, GA K KHAN, SR. GA MEGHALAYA

NB:
ADVOCATES ON SANCTIONED LEAVE :
1) **MRS S BHATTACHARJEE ADVOCATE FROM 28-01-2020 TO 29-02-2020**
2) **MR. SM SUNA ADVOCATE FROM 29-01-2020 TO 14-02-2020**
3) **MR. HL SHANGREISO ADVOCATE FROM 04-02-2020 TO 11-02-2020**



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WEDNESDAY the 12TH FEBRUARY, 2020

COURT ROOM. " 1 "

THE CHIEF JUSTICE'S COURT

HON'BLE MR JUSTICE MOHAMMAD RAFIQ, CHIEF JUSTICE

MOTION, ADMISSION, ORDERS AND HEARING OF PETITIONS FILED UNDER ARBITRATION & CONCILIATION ACT, 1996; CIVIL CONTEMPT CASES AND COMPANY PETITIONS; MOTION OF CIVIL WRIT PETITIONS; BAIL APPLICATIONS; CRIMINAL PETITIONS; CRIMINAL REVISION PETITIONS; CRIMINAL APPEALS; CRIMINAL MISC. CASES AND MACT APPEALS. ADMISSION, ORDERS AND HEARING OF CIVIL WRIT PETITIONS UPTO THE YEAR 2015 (EXCEPT FOR PART-HEARD MATTERS OF COURT NO. 2). ALL SINGLE JUDGE MATTERS WHICH ARE NOT SPECIFIED BEFORE THE OTHER SINGLE JUDGES.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ORDERS</u>				
1)	WP(C)/118/2018	DR. PHILAMON NONGBET VS. THE UNION OF INDIA AND 4 ORS.	PHILEMON NONGBRI L KHYRIEM P NONGBRI A THANGKHIEW WS GAYANG L HYNNEWTA DR N MOZIKA SR ADV MR.ML NONGPUR	K KHAN, SR. GA MEGHALAYA CHANDRA BARUAH R.KR.TALUKDAR R.BORO B KHARWANLANG KP BHATTACHARJEE GA MEGHALAYA MS.P CHETTRI I.LYNGWA GA MR. R DUTTA E.BORUAH MR.C BORO MR. S SENGUPTA ADDL.SR GA A PAUL ASG
With	MC(WPC)/71/2018	DR. PHILAMON NONGBET VS. THE UNION OF INDIA AND 4 ORS.	PHILEMON NONGBRI L KHYRIEM P NONGBRI A THANGKHIEW WS GAYANG L HYNNEWTA	K KHAN, SR. GA MEGHALAYA A PAUL ASG

HEARING

2)	WP(C)/62/2015	SUB/GD RAMESH LAL TOMTA VS. THE UNION OF INDIA	H GUPTA A TODI R. MAZUMDAR B DEB MR. KP BHATTACHARJEE B K SHARMA, SR ADV H BEZBARUA MR. SD UPADHAYA MR. S BANIK	MR. R DEBNATH N MOZIKA CGC K PAUL CGC
With	MC(WPC)/60/2015	SUBEDAR(GD) RAMESH LAL TOMTA VS. THE UNION OF INDIA	H GUPTA A TODI R. MAZUMDAR, H BEZBARUA B K SHARMA, SR ADV MR. S BANIK	K PAUL CGC
3)	WP(C)/64/2015	MD MUNNA VS. THE UNION OF INDIA	MR. S CHOUDHURY MR. P NONGBRI ML NONGPIUR MR. M CHANDA	K PAUL CGC MR. R PAUL MR. N MOZIKA MRS. R DUTTA
With	MC(WPC)/62/2015	MD MUNNA VS. THE UNION OF INDIA	MR. S CHOUDHURY MR. P NONGBRI MR. M CHANDA	K PAUL CGC
4)	WP(C)/65/2015	NAIB SUBEDAR NARENDRA SINGH BHANDARI VS. THE UNION OF INDIA	H GUPTA A TODI R. MAZUMDAR B K SHARMA, SR ADV H BEZBARUA MR. SD UPADHAYA MR. S BANIK	MR. R DEBNATH,CGC N MOZIKA CGC MR. K PAUL
With	MC(WPC)/63/2015	NAIB SUBEDAR NARENDRA SINGH BHANDARI VS. THE UNION OF INDIA	H GUPTA A TODI R. MAZUMDAR B K SHARMA, SR ADV H BEZBARUA MR. S BANIK	MR. R DEBNATH,CGC K. PAUL
5)	WP(C)/79/2015	BANKI BIHARI VS. THE UNION OF INDIA	P RAI H BEZBARUA MR. R DUTTA U SARMA B K SHARMA, SR ADV MR. SD UPADHAYA MR. R MAZUMDAR	MR. N MOZIKA CGC MR. K PAUL
With	MC(WPC)/73/2015	BANKI BIHARI VS. THE UNION OF INDIA	P RAI MR. R DUTTA U SARMA H BEZBARUA B K SHARMA, SR ADV MR. R MAZUMDAR	ASST SGI K. PAUL
6)	WP(C)/81/2015	SHATRUGHAN RAM VS. THE UNION OF INDIA	P RAI H BEZBARUA MR. R DUTTA U SARMA B K SHARMA, SR ADV MR. SD UPADHAYA MR. R MAZUMDAR	N MOZIKA CGC MR. K PAUL
With	MC(WPC)/75/2015	SHATRUGHAN RAM VS. THE UNION OF INDIA	P RAI H BEZBARUA MR. R DUTTA U SARMA B K SHARMA, SR ADV MR. R MAZUMDAR	ASST SGI K. PAUL

7)	WP(C)/102/2015	SANATAN KALITA VS. THE UNION OF INDIA	A TODI MR. M CHANDA A CHAKRABORTY R. MAZUMDAR B K SHARMA, SR ADV H BEZBARUA MR. SD UPADHAYA MR. S BANIK	MR. K PAUL CGC MR. N MOZIKA
With	MC(WPC)/87/2015	SANATAN KALITA VS. THE UNION OF INDIA	A TODI MR. M CHANDA A CHAKRABORTY R. MAZUMDAR B K SHARMA, SR ADV H BEZBARUA MR. S BANIK	MR. K PAUL CGC
8)	WP(C)/123/2015	SARKU GURUNG VS. THE UNION OF INDIA	A TODI MR. M CHANDA A CHAKRABORTY R. MAZUMDAR, B K SHARMA, SR ADV H BEZBARUA MR. SD UPADHAYA MR. S BANIK	K PAUL CGC MR. N MOZIKA
With	MC(WPC)/108/2015	SARKU GURUNG VS. THE UNION OF INDIA	A TODI MR. M CHANDA A CHAKRABORTY R. MAZUMDAR B K SHARMA, SR ADV H BEZBARUA MR. S BANIK	K PAUL CGC
9)	WP(C)/158/2015	DHARAM BIR LAL VS. THE UNION OF INDIA	P RAI H BEZBARUA MR. R DUTTA U SARMA B K SHARMA, SR ADV MR. SD UPADHAYA MR. R MAZUMDAR	N MOZIKA CGC MR. K PAUL
With	MC(WPC)/132/2015	DHARAM BIR LAL VS. THE UNION OF INDIA	P RAI H BEZBARUA MR. R DUTTA U SARMA B K SHARMA, SR ADV MR. R MAZUMDAR	ASST SGI K. PAUL
10)	WP(C)/159/2015	CHANDRA KANTA DAS VS. THE UNION OF INDIA	H BEZBARUA MR. R DUTTA U SARMA MS. S ACHARJEE B K SHARMA, SR ADV MR. SD UPADHAYA MR. R MAZUMDAR	N MOZIKA CGC K PAUL CGC
With	MC(WPC)/133/2015	CHANDRA KANTA DAS VS. THE UNION OF INDIA	H BEZBARUA MR. R DUTTA U SARMA MS. S ACHARJEE B K SHARMA, SR ADV MR. R MAZUMDAR	ASST SGI K. PAUL
11)	WP(C)/212/2015	SUCHAN HANDIQUE VS. THE UNION OF INDIA	MR. S DEKA MR. SD UPADHAYA J SHOME R. MAZUMDAR B K SHARMA, SR ADV H BEZBARUA MR. BK DEB ROY	K PAUL CGC N MOZIKA CGC

With	MC(WPC)/161/2015	SUCHAN HANDIQUE VS. THE UNION OF INDIA	MR. S DEKA MR. SD UPADHAYA J SHOME R. MAZUMDAR, B K SHARMA, SR ADV H BEZBARUA MR. BK DEB ROY	K PAUL CGC N MOZIKA CGC
12)	WP(C)/242/2015	RAGHUNATH SINGH VS. THE UNION OF INDIA	MR. D THABAH P PRADHAN RK SHAH SS YADAV R. MAZUMDAR B K SHARMA, SR ADV H BEZBARUA MR. SD UPADHAYA MS. P YADAV	N MOZIKA CGC MR. K PAUL
With	MC(WPC)/189/2015	RAGHUNATH SINGH VS. THE UNION OF INDIA	MR. D THABAH P PRADHAN RK SHAH SS YADAV R. MAZUMDAR B K SHARMA, SR ADV H BEZBARUA MS. P YADAV	N MOZIKA CGC K. PAUL
13)	WP(C)/253/2015	DINESH MISHRA VS. THE UNION OF INDIA	MR. M CHANDA A CHAKRABORTY R. MAZUMDAR B K SHARMA, SR ADV H BEZBARUA MR. SD UPADHAYA MR. S BANIK	K PAUL CGC MR. N MOZIKA
With	MC(WPC)/194/2015	DINESH MISHRA VS. THE UNION OF INDIA	MR. M CHANDA A CHAKRABORTY R. MAZUMDAR B K SHARMA, SR ADV H BEZBARUA MR. S BANIK	N MOZIKA CGC K PAUL CGC
14)	WP(C)/267/2015	PAOKHOHANG KHONGSAI VS. THE UNION OF INDIA	A CHAKRABORTY MR. M CHANDA R. MAZUMDAR B K SHARMA, SR ADV H BEZBARUA MR. SD UPADHAYA MR. S BANIK	N MOZIKA CGC K. PAUL CGC
With	MC(WPC)/205/2015	PAOKHOHANG KHONGSAI VS. THE UNION OF INDIA	A CHAKRABORTY MR. M CHANDA R. MAZUMDAR H BEZBARUA B K SHARMA, SR ADV MR. S BANIK	N MOZIKA CGC K. PAUL
15)	WP(C)/270/2015	CHANDRA SHEKHAR SINGH VS. THE UNION OF INDIA	U SARMA B DEB P RAI H BEZBARUA MR. R DUTTA B K SHARMA, SR ADV MR. SD UPADHAYA MR. R MAZUMDAR	K PAUL CGC MR. N MOZIKA
With	MC(WPC)/208/2015	CHANDRA SHEKHAR SINGH VS. THE UNION OF INDIA	P RAI H BEZBARUA MR. R DUTTA U SARMA B DEB B K SHARMA, SR ADV MR. R MAZUMDAR	K PAUL CGC

16)	WP(C)/282/2015	RAVINDRA RAY VS. THE UNION OF INDIA	H BEZBARUA B DEB U SARMA B K SHARMA, SR ADV MR. SD UPADHAYA MR. R MAZUMDAR	K PAUL CGC MR. N MOZIKA
With	MC(WPC)/217/2015	RAVINDRA RAY VS. THE UNION OF INDIA	H BEZBARUA B DEB U SARMA B K SHARMA, SR ADV MR. R MAZUMDAR	K PAUL CGC
17)	WP(C)/316/2015	SHRI MATADIN SHARMA VS. THE UNION OF INDIA	R. MAZUMDAR H BEZBARUA B K SHARMA, SR ADV MR. SD UPADHAYA MR. D THABAH	K PAUL CGC MR. N MOZIKA
With	MC(WPC)/243/2015	SHRI MATADIN SHARMA VS. THE UNION OF INDIA	R. MAZUMDAR B K SHARMA, SR ADV H BEZBARUA MR. D THABAH	K PAUL CGC
18)	WP(C)/335/2015	LAYK SINGH VS. THE UNION OF INDIA	H BEZBARUA B DEB B K SHARMA, SR ADV MR. SD UPADHAYA MR. R MAZUMDAR	K PAUL CGC MR. N MOZIKA
With	MC(WPC)/248/2015	LAYK SINGH VS. THE UNION OF INDIA	H BEZBARUA B DEB B K SHARMA, SR ADV MR. R MAZUMDAR	K PAUL CGC
19)	WP(C)/15/2016	CHANDRIKA THAKUR VS. THE UNION OF INDIA	A CHAKRABORTY P AGARWAL R. MAZUMDAR. H BEZBARUA B K SHARMA, SR ADV MR. SD UPADHAYA MR. S BANIK	K PAUL CGC MR. N MOZIKA
With	MC(WPC)/14/2016	CHANDRIKA THAKUR VS. THE UNION OF INDIA	A CHAKRABORTY P AGARWAL B K SHARMA, SR ADV H BEZBARUA R MAZUMDAR MR. S BANIK	K PAUL CGC
20)	WP(C)/30/2016	JOGINDER PRASAD VS. THE UNION OF INDIA	H BEZBARUA MR. R DUTTA U SARMA B K SHARMA, SR ADV MR. SD UPADHAYA MR. R MAZUMDAR	K PAUL CGC MR. N MOZIKA
With	MC(WPC)/19/2016	JOGINDER PRASAD VS. THE UNION OF INDIA	H BEZBARUA MR. R DUTTA U SARMA R. MAZUMDAR B K SHARMA, SR ADV MR. R MAZUMDAR	K PAUL CGC
21)	WP(C)/66/2016	HAV/NA MADHU M VS. THE UNION OF INDIA	H BEZBARUA B DEB MR. R DUTTA U SARMA B K SHARMA, SR ADV MR. SD UPADHAYA MR. R MAZUMDAR	K PAUL CGC MR. N MOZIKA

With	MC(WPC)/36/2016	HAV/NA MADHU M VS. THE UNION OF INDIA	H BEZBARUA B DEB MR. R DUTTA U SARMA B K SHARMA, SR ADV MR. R MAZUMDAR	K PAUL CGC
22)	WP(C)/68/2016	HAV/ORL PAWAN KUMAR VS. THE UNION OF INDIA	H BEZBARUA B DEB MR. R DUTTA U SARMA B K SHARMA, SR ADV MR. SD UPADHAYA MR. R MAZUMDAR	K PAUL CGC MR. N MOZIKA
With	MC(WPC)/38/2016	HAV/ORL PAWAN KUMAR VS. THE UNION OF INDIA	H BEZBARUA B DEB MR. R DUTTA U SARMA B K SHARMA, SR ADV MR. R MAZUMDAR	K PAUL CGC
23)	WP(C)/69/2016	HAV/ORL DINESH PRASAD VS. THE UNION OF INDIA	H BEZBARUA B DEB MRS. R DUTTA U SARMA B K SHARMA, SR ADV MR. SD UPADHAYA MR. R MAZUMDAR	K PAUL CGC MR. N MOZIKA
With	MC(WPC)/39/2016	HAV/ORL DINESH PRASAD VS. THE UNION OF INDIA	H BEZBARUA B DEB MR. R DUTTA U SARMA B K SHARMA, SR ADV MR. R MAZUMDAR	K PAUL CGC
24)	WP(C)/83/2015	SHRI ABAL M SANGMA VS. STATE OF MEGHALAYA	MS. K CHISA P KHARKONGOR P RIAHTAM MR. MF QURESHI	S SENGUPTA ADDL. SR. GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA MR. R GURUNG MR H ABRAHAM G.A. MEGHALAYA MR. A KUMAR, AG MR. N.D.CHULLAI, ADDL. AG A KHARWANLANG, GA R COLNEY, GA MS. A THUNGWA, GA K KHAN, ADDL SR GA, MEGHALAYA

25)	WP(C)/114/2015	SMT SONIA SULTANA SARKER VS. STATE OF MEGHALAYA	A KHARWANLANG S LALOO P ROY MR. KP BHATTACHARJEE	MS. A PAUL MR. S PANTHI MR. R DUTTA MR. R PAUL MISS. H KRISTAZI GA DKHAR MR. S SENGUPTA, GA, MEGHALAYA MR. K PAUL MR. S THAPA MR. H KHARMIH GA MEGHALAYA K KHAN, SR. GA MEGHALAYA D LYNGDOH A DHAR B KHARWANLANG K BARUA
26)	WP(C)/323/2015	R RAMU VS. THE UNION OF INDIA	MR. BK DEB ROY MR. S DEKA MR. SD UPADHAYA MR. R JHA MRS. M JHA T TOI BS DKHAR	K PAUL CGC R PAUL MR. S THAPA A DHAR D LYNGDOH MRS. R DUTTA P SHOME P CHETTRI
27)	WP(C)/247/2016	M/S FUTURISTIC STEEL LTD. VS. THE UNION OF INDIA	PHILEMON NONGBRI MS. A THANGKHIEW K WARJRI L HYNNIEWTA MR. L KHYRIEM MR. P NONGBRI S CHALLAM ML NONGPIUR WS GAYANG DR. N. MOZIKA, SR. ADV.	MR. R DEBNATH,CGC MR. S SEN GUPTA GA MEGHALAYA K KHAN, ADDL SR GA, MEGHALAYA K BARUA GA MEGHALAYA MR. AH HAZARIKA A KUMAR AG TL JYRWA GA. MS.A THUNGWA GA. MR.A KHARWANLANG GA MR H ABRAHAM G.A. MEGHALAYA
With	WP(C)/248/2016	M/S WEST KHASHI MINERAL AND MINING PVT. LTD. VS. THE UNION OF INDIA	MR. L KHYRIEM MR. P NONGBRI PHILEMON NONGBRI MS. A THANGKHIEW K WARJRI L HYNNIEWTA S CHALLAM ML NONGPIUR WS GAYANG DR.N MOZIKA SR ADV.	MR. R DEBNATH,CGC MR. S SEN GUPTA GA MEGHALAYA K BARUA MR. AH HAZARIKA MR. A KUMAR AG TL JYRWA MR H ABRAHAM G.A. MEGHALAYA MS.A THUNGWA GA MR.A KHARWANLANG GA K KHAN, ADDL SR GA, MEGHALAYA

WP(C)/249/2016	M/S WEST KHASHI MINERAL AND MINING PVT. LTD. VS. THE UNION OF INDIA	MR. L KHYRIEM MR. P NONGBRI PHILEMON NONGBRI MS. A THANGKHIEW K WARJRI L HYNNIEWTA S CHALLAM ML NONGPIUR WS GAYANG DR. N. MOZIKA, SR. ADV.	MR. R DEBNATH,CGC MR. S SEN GUPTA GA MEGHALAYA K BARUA MR. AH HAZARIKA MR. A KUMAR AG TL JYRWA MR H ABRAHAM G.A. MEGHALAYA MS.A THUNGWA GA MR.A KHARWANLANG GA K KHAN, ADDL SR GA, MEGHALAYA
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NB:
ADVOCATES ON SANCTIONED LEAVE :
1) MRS S BHATTACHARJEE ADVOCATE FROM 28-01-2020 TO 29-02-2020
2) MR. SM SUNA ADVOCATE FROM 29-01-2020 TO 14-02-2020



**In the High Court of Meghalaya
at Shillong**

DAILY CAUSELIST

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SECOND HALF FROM 02:00 PM
OR IMMEDIATELY AFTER THE DIVISION BENCH IS OVER.

THURSDAY the 13TH FEBRUARY, 2020

COURT ROOM. " 1 "

THE CHIEF JUSTICE'S COURT

HON'BLE MR JUSTICE MOHAMMAD RAFIQ, CHIEF JUSTICE

MOTION, ADMISSION, ORDERS AND HEARING OF PETITIONS FILED UNDER ARBITRATION & CONCILIATION ACT, 1996; CIVIL CONTEMPT CASES AND COMPANY PETITIONS; MOTION OF CIVIL WRIT PETITIONS; BAIL APPLICATIONS; CRIMINAL PETITIONS; CRIMINAL REVISION PETITIONS; CRIMINAL APPEALS; CRIMINAL MISC. CASES AND MACT APPEALS. ADMISSION, ORDERS AND HEARING OF CIVIL WRIT PETITIONS UPTO THE YEAR 2015 (EXCEPT FOR PART-HEARD MATTERS OF COURT NO. 2). ALL SINGLE JUDGE MATTERS WHICH ARE NOT SPECIFIED BEFORE THE OTHER SINGLE JUDGES.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1)	Crl.Petn./32/2019	MD AINUL HAQUE AHMED VS. STATE OF MEGHALAYA AND ANR	MR. SA SHEIKH	MR. H KHARMIH GA MEGHALAYA MR. A KUMAR, AG
<u>ORDERS</u>				
2)	WP(C)/62/2017	HIMA RAID MYNSAW SIRDARSHIP VS. K.H.A.D.C	MR. R MAJAW MR. M PRASAD S SHALLAM SK ROY T D SANGMA MR.P LYGDOH MR. HL SHANGREISO	MR PN NONGBRI MR B KHYRIEM MR. K BARUA MR. P NONGBRI M L NONGPIUR MR H ABRAHAM G.A. MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA MS.S.A.CHALLAM MR. VGK KYNTA SR ADV MR.S SENGUPTA ADDL SR GA BB NARZARY SR. ADV V MAWLIEH WS GAYANG MR.R KHARJAHIRIN DR N MOZIKA SR ADV

With	MC(WPC)/38/2017	HIMA RAID MYNSAW SIRDARSHIP VS. K.H.A.D.C	MR. R MAJAW MR. M PRASAD S SHALLAM MR. HL SHANGREISO	MR B KHYRIEM MR PN NONGBRI DR N MOZIKA
3)	WP(C)/236/2018	H. RIFLEMAN (GD) SURENDER VS. UNION OF INDIA AND ANR	MR. P NONGBRI ML NONGPUIR R DIENGDOH WS GAYANG MR. M CHANDA	N MOZIKA SA CHALLAM A DHAR K PAUL CGC D LYNGDOH MRS R DUTTA MR. S THAPA P CHETTRI A PAUL ASG
HEARING				
4)	WP(C)/324/2014	SMTI M M SANGMA VS. STATE OF MEGHALAYA	MR. A AGARWAL MR. H ABRAHAM MRS. M WAHLANG MS. E RYNJAH MS. R THAPA MS. M LYNGWA MR. PT SANGMA I WAR S RAI MR. H KHARMIH R COLNEY D SYRTI MR. SP MAHANTA, SR ADV	K KHAN, ADDL SR GA, MEGHALAYA S DEY SC GHADC MRS. Y SHYLLA MR. R GURUNG MS N GURUNG MS. C.R.MARAK MS. QB LAMARE MR. A KUMAR, AG KP BHATTACHARJEE GA MEGHALAYA MS. S NONGRUM AR PASSAH S SENGUPTA ADDL. SR. GA MEGHALAYA
5)	WP(C)/412/2016	SHRI. JINSANG MARAK VS. G.H.A.D.C	MR. JM THANGKHIEW R KHARSYAD GS MASSAR SR ADV	MR. S DEY SC GHADC MR. L KHYRIEM MR. P NONGBRI DR N MOZIKA MR PN NONGBRI MS. A THANGKHIEW SA SHALLAM MRS. N GURUNG MR. M.L.NONGPIUR MS. QB LAMARE
6)	WP(C)/301/2017	SKHEMBOR RYNTONG VS. RAPTHAP RYNTONG	PHILEMON NONGBRI L KHYRIEM P NONGBRI WS GAYANG L HYNNIEWTA ML NONGPUIR DR N MOZIKA SR ADV	SD UPADHAYA A.SYNREM MS.M KHARIR BK DEB ROY

NB:
ADVOCATES ON SANCTIONED LEAVE :
1) MRS S BHATTACHARJEE ADVOCATE FROM 28-01-2020 TO 29-02-2020
2) MR. SM SUNA ADVOCATE FROM 29-01-2020 TO 14-02-2020



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FRIDAY the 14TH FEBRUARY, 2020

COURT ROOM. " 1 "

THE CHIEF JUSTICE'S COURT

HON'BLE MR JUSTICE MOHAMMAD RAFIQ, CHIEF JUSTICE

MOTION, ADMISSION, ORDERS AND HEARING OF PETITIONS FILED UNDER ARBITRATION & CONCILIATION ACT, 1996; CIVIL CONTEMPT CASES AND COMPANY PETITIONS; MOTION OF CIVIL WRIT PETITIONS; BAIL APPLICATIONS; CRIMINAL PETITIONS; CRIMINAL REVISION PETITIONS; CRIMINAL APPEALS; CRIMINAL MISC. CASES AND MACT APPEALS. ADMISSION, ORDERS AND HEARING OF CIVIL WRIT PETITIONS UPTO THE YEAR 2015 (EXCEPT FOR PART-HEARD MATTERS OF COURT NO. 2). ALL SINGLE JUDGE MATTERS WHICH ARE NOT SPECIFIED BEFORE THE OTHER SINGLE JUDGES.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ORDERS</u>				
1)	Cont.Cas(C)/25/2019	SAYAD HUSSAIN VS. WALPEELTER ROY LYNGDOH AND 3 ORS.	K CHISA P KHARKONGOR P RIAHTAM MF QURESHI	MR. S SENGUPTA
Remarks: IN WP(C) NO. 458//2018 (DISPOSED OF)				
2)	Cont.Cas(C)/26/2019	SHOBUZA BEGUM VS. WALPEELTER ROY LYNGDOH AND 3 ORS.	K CHISA P KHARKONGOR P RIAHTAM MF QURESHI	MR. S SENGUPTA
Remarks: IN WP(C) NO. 460/2018 (DISPOSED OF)				

HEARING

3)	WP(C)/132/2015	SHRI. IMAM MD. ABU ALAM ABDULLA VS. STATE OF MEGHALAYA	MS. P ROY MR. R DEBNATH	MR. R CHOUDHURY MR. BK DEB ROY MR. SD UPADHAYA MR. S SEN GUPTA, ADDL. SR. GA NI CHOUDHURY MR. K BARUA MR. R KAR B KHYRIEM GA MEGHALAYA MS. S BHATTACHARJEE MS. SG MOMIN A KHARWANLANG ZE NONGKYNRIH K KHAN, ADDL SR GA, MEGHALAYA
With	MC(WPC)/267/2019	IMAM MD ABU ALAM ABDULLA VS. STATE OF MEGHALAYA AND 11 ORS.	R DEBNATH	S SENGUPTA ADDL. SR. GA MEGHALAYA MR. R CHOUDHURY MR. SD UPADHAYA A KUMAR,AG MEGHALAYA
4)	CRP/15/2018	TREMDON SINGH WARSAI AND ANR. VS. THE CHIEF SECRETARY, GOVERNMENT OF MEGHALAYA, SHILLONG AND 6 ORS.	MF QURESHI K CHISA P KHARKONGOR P RIAHTAM JB KHARBHIH	B BHATTACHARJEE,A DDL AG I LYNGBA GA SA SHALLAM ZE NONGKYNRIH DR. N MOZIKA, SR. ADV. A KHARWANLANG ML NONGPIUR A THUNGBA K KHAN, SR. GA MEGHALAYA

NB:
ADVOCATES ON SANCTIONED LEAVE :
1) MRS S BHATTACHARJEE ADVOCATE FROM 28-01-2020 TO 29-02-2020
2) MR. SM SUNA ADVOCATE FROM 29-01-2020 TO 14-02-2020



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FROM 10:30 AM

MONDAY the 10TH FEBRUARY, 2020

COURT ROOM. " 2 "

HON'BLE MR. JUSTICE H. S. THANGKHIEW

SAVE AND EXCEPT FOR DISABLED MATTERS, MOTION, ADMISSION, ORDERS AND HEARING OF CIVIL REVISION PETITIONS; FIRST APPEALS; SECOND APPEALS; REVIEW PETITIONS AND TRANSFER PETITIONS. ADMISSION, ORDERS AND HEARING OF CIVIL WRIT PETITIONS OF THE YEARS 2016, 2017 AND 2018.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>				
1)	FA/5/2019	DHAN BAHADUR MASTER VS. DAISY DIENGDOH THROUGH HER LEGAL REPRESENTATIVE STANLEY L.K DIENGDOH	R SUMER L SYIEM E SLONG S CHAKRAWARTY, SR. ADV.	MF DIENGDOH CCT SANGMA T T DIENGDOH, SR. ADV. K BARUA
<u>ORDERS</u>				
2)	WP(C)/468/2018	MOKBUL HUSSAIN SHEIKH VS. STATE OF MEGHALAYA AND 4 ORS.	SA SHEIKH CH THOMLUI SK HASSAN RH ALICE A KHAN	MR H ABRAHAM G.A. MEGHALAYA MR. HL SHANGREISO MR. R MAJAW MR. M PRASAD S SHALLAM S ROY T D SANGMA A KHARSHIING S BHATTACHARJEE GA MEGHALAYA R COLNEY, GA A KUMAR, AG MEGHALAYA
With	MC(WPC)/280/2019	MOKBUL HUSSAIN SHEIKH VS. STATE OF MEGHALAYA AND 6 ORS.	MR. SA SHEIKH SK HASSAN	MR H ABRAHAM G.A. MEGHALAYA MR. HL SHANGREISO A KUMAR,AG MEGHALAYA

3)	WP(C)/469/2018	ABDUL BASHID SARKAR VS. STATE OF MEGHALAYA AND 4 ORS.	SA SHEIKH CH THOMLUI SK HASSAN A KHAN	MR H ABRAHAM G.A. MEGHALAYA A KHARSHIING TD SANGMA MR. HL SHANGREISO MR. R MAJAW S ROY S BHATTACHARJEE GA MEGHALAYA R COLNEY, GA A KUMAR, AG MEGHALAYA
With	MC(WPC)/281/2019	ABDUL BASHID SARKAR VS. STATE OF MEGHALAYA AND 6 ORS.	MR. SA SHEIKH SK HASSAN	MR H ABRAHAM G.A. MEGHALAYA MR. HL SHANGREISO A KUMAR,AG MEGHALAYA
4)	WP(C)/470/2018	ABDUL MATIN AKOND VS. STATE OF MEGHALAYA AND 4 ORS.	SA SHEIKH CH THOMLUI SK HASSAN A KHAN	MR H ABRAHAM G.A. MEGHALAYA MR. R MAJAW TD SANGMA MR. HL SHANGREISO S ROY A KHARSHIING MS. A THUNGWA, GA ZE NONGKYNRIH, GA S BHATTACHARJEE GA MEGHALAYA R COLNEY, GA A KUMAR, AG MEGHALAYA
With	MC(WPC)/282/2019	ABDUL MATIN AKOND VS. STATE OF MEGHALAYA AND 6 ORS.	MR. SA SHEIKH SK HASSAN	MR H ABRAHAM G.A. MEGHALAYA MR. HL SHANGREISO A KUMAR,AG MEGHALAYA
5)	WP(C)/471/2018	SOPIKUL ISLAM VS. STATE OF MEGHALAYA AND 4 ORS.	SA SHEIKH CH THOMLUI SK HASSAN A KHAN	MR H ABRAHAM G.A. MEGHALAYA MR. HL SHANGREISO MR. R MAJAW MR. M PRASAD S SHALLAM S ROY A KHARSHIING TD SANGMA MS. A THUNGWA, GA S BHATTACHARJEE GA MEGHALAYA R COLNEY, GA A KUMAR, AG MEGHALAYA
With	MC(WPC)/283/2019	SOPIKUL ISLAM VS. STATE OF MEGHALAYA AND 6 ORS.	MR. SA SHEIKH SK HASSAN	MR H ABRAHAM G.A. MEGHALAYA MR. HL SHANGREISO A KUMAR,AG MEGHALAYA

6)	WP(C)/479/2018	ALI AKBOR VS. STATE OF MEGHALAYA AND 5 ORS.	P AGARWAL SA SHEIKH CH THOMLUI SK HASSAN RH ALICE ML TLAU A KHAN	S SEN, SR. GA I LYNGWA, GA MR. HL SHANGREISO MR. R MAJAW S ROY TD SANGMA A KHARSHIING R COLNEY, GA S BHATTACHARJEE GA MEGHALAYA A KUMAR, AG MEGHALAYA
With	MC(WPC)/284/2019	ALI AKBOR VS. STATE OF MEGHALAYA AND 6 ORS.	MR. SA SHEIKH SK HASSAN	R COLNEY, GA MR. HL SHANGREISO A KUMAR,AG MEGHALAYA
7)	WP(C)/480/2018	ABUL KALAM AZAD VS. STATE OF MEGHALAYA AND 4 ORS.	P AGARWAL SA SHEIKH CH THOMLUI SK HASSAN RH ALICE ML TLAU A KHAN	R COLNEY, GA MR H ABRAHAM G.A. MEGHALAYA MR. HL SHANGREISO MR. R MAJAW S ROY TD SANGMA A KHARSHIING MS. A THUNGWA, GA ZE NONGKYNRIH, GA S BHATTACHARJEE GA MEGHALAYA A KUMAR, AG MEGHALAYA
With	MC(WPC)/285/2019	ABUL KALAM AZAD VS. STATE OF MEGHALAYA AND 6 ORS.	MR. SA SHEIKH SK HASSAN	R COLNEY, GA MR. HL SHANGREISO A KUMAR,AG MEGHALAYA
8)	WP(C)/481/2018	AKBOR ALI KHAN VS. STATE OF MEGHALAYA AND 4 ORS.	SA SHEIKH CH THOMLUI SK HASSAN RH ALICE P AGARWAL ML TLAU A KHAN	R COLNEY, GA MR H ABRAHAM G.A. MEGHALAYA MR. HL SHANGREISO MR. R MAJAW S ROY A KHARSHIING TD SANGMA MS. A THUNGWA, GA ZE NONGKYNRIH, GA S BHATTACHARJEE GA MEGHALAYA A KUMAR, AG MEGHALAYA
With	MC(WPC)/286/2019	AKBOR ALI KHAN VS. STATE OF MEGHALAYA AND 6 ORS.	MR. SA SHEIKH SK HASSAN	R COLNEY, GA MR. HL SHANGREISO A KUMAR,AG MEGHALAYA

9)	WP(C)/482/2018	MORZINA BEGUM VS. STATE OF MEGHALAYA AND 4 ORS.	P AGARWAL SA SHEIKH SK HASSAN CH THOMLUI RH ALICE ML TLAU A KHAN	R COLNEY, GA MR H ABRAHAM G.A. MEGHALAYA MR. HL SHANGREISO MR. R MAJAW S ROY A KHARSHIING TD SANGMA S BHATTACHARJEE GA MEGHALAYA A KUMAR, AG MEGHALAYA
With	MC(WPC)/287/2019	MORZINA BEGUM VS. STATE OF MEGHALAYA AND 6 ORS.	MR. SA SHEIKH SK HASSAN	R COLNEY, GA MR. HL SHANGREISO A KUMAR,AG MEGHALAYA
HEARING				
10)	CRP/18/2017	ASHOK SHARMA AND ANR. VS. RAMESH KUMAR JHUNJHUNWALA	S THAPA S PANTHI P SHOME R PAUL S MYLLIEMNGAP A DHAR D LYNGDOH B KHARWANLANG K PAUL	MR. S PANDIT MS T YANGKYI AG MOMIN M SAH I PHAWA S KHONGTHAW MR. AS SIDDIQUI
Remarks: [PART HEARD]				
11)	Review Pet/9/2015	SMT SANTIRA CH MARAK (NOKMA) VS. G.H.A.D.C	AP KHARSAHNOH D MAWTHOH SK HUSSAIN MR. AH HAZARIKA	MR. S DEY SC GHADC MR. K CH GAUTAM MR. WM SANGMA G NAMGEKDAI MS. QB LAMARE GS MASSAR SR ADV MR. JM THANGKHIEW WG MOMIN KP BHATTACHARJEE GA MEGHALAYA MS N GURUNG R KHARSYAD MS. S NONGRUM
With	MC(Review Pet.)/14/2015	SMT SANTIRA CH MARAK (NOKMA) VS. G.H.A.D.C	AP KHARSAHNOH D MAWTHOH SK HUSSAIN MR. AH HAZARIKA	MR. S DEY SC GHADC GS MASSAR SR ADV MR. JM THANGKHIEW WG MOMIN
12)	WP(C)/253/2017	AMINUL ISLAM VS. STATE OF MEGHALAYA	MR. JM THANGKHIEW D LYNGDOH MR. S THAPA P CHETTRI A DHAR K PAUL	MR. H KHARMIH GA MEGHALAYA MR. AH HAZARIKA AP KHARSAHNOH D MAWTHOH MR. SA SHEIKH K BARUA GA MEGHALAYA K KHAN, ADDL SR GA, MEGHALAYA

13)	CRP/3/2018	ANGELINA LANGTE AND ANR. VS. SUSINA RYNDEM AND ANR.	JMT BLAH R LYNGDOH PS NONGBRI SR LYNGDOH	P PRADHAN S S YADAV I SUCHIANG A PAYENG V K JINDAL, SR. ADV. S JINDAL POONAM YADAV
With	MC(CRP)/3/2018	ANGELINA LANGTE AND ANR. VS. SUSINA RYNDEM AND ANR.	JMT BLAH R LYNGDOH PS NONGBRI SR LYNGDOH	I SUCHIANG A PAYENG POONAM YADAV P PRADHAN
14)	WP(C)/263/2018	MICHAEL WARJRI VS. THE STATE OF MEGHALAYA AND ANR	MK SAH AG MOMIN MS T YANGKYI S KHONGTHAW MR. AS SIDDIQUI	MR. AH HAZARIKA MR.J.M.A.CHOUDHURY MRS. N GURUNG MR. H ABRAHAM GA MS. QB LAMARE MR A KUMAR AG MS.A THUNGWA GA MR. KP BHATTACHARJEE GA MR. S DEY A.PASSAH MS. S NONGRUM CR MARAK K KHAN SR GA MEGHALAYA
15)	WP(C)/422/2018	AKKAS ALI VS. STATE OF MEGHALAYA AND 5 ORS.	CH THOMLUI SA SHEIKH	MR. B BHATTACHARJEE, ADDL. A.G I LYNGWA, GA R COLNEY, GA MS. A THUNGWA, GA SK HASSAN M CH MOMIN ZE NONGKYNRIH, GA MR H ABRAHAM G.A. MEGHALAYA K KHAN, SR. GA MEGHALAYA
16)	WP(C)/423/2018	JASOR ALI AND ANR. VS. STATE OF MEGHALAYA AND 5 ORS.	CH THOMLUI R ALICE SA SHEIKH	MR. B BHATTACHARJEE, ADDL. A.G. I LYNGWA, GA R COLNEY, GA MS. A THUNGWA, GA ZE NONGKYNRIH, GA SK HASSAN MR H ABRAHAM G.A. MEGHALAYA K KHAN, SR. GA MEGHALAYA

17)	WP(C)/424/2018	SULTAN ALI VS. STATE OF MEGHALAYA AND 5 ORS.	CH THOMLUI R ALICE SA SHEIKH	MR. B BHATTACHARJEE, ADDL. A.G. I LYNGWA, GA R COLNEY, GA MS. A THUNGWA, GA ZE NONGKYNRIH, GA SK HASSAN MR H ABRAHAM G.A. MEGHALAYA K KHAN, SR. GA MEGHALAYA
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NB:
ADVOCATES ON SANCTIONED LEAVE :
1) MRS S BHATTACHARJEE ADVOCATE FROM 28-01-2020 TO 29-02-2020
2) MR. SM SUNA ADVOCATE FROM 29-01-2020 TO 14-02-2020
3) MR. PK BORAH ADVOCATE FROM 31-01-2020 TO 10-02-2020
4) MR. HL SHANGREISO ADVOCATE FROM 04-02-2020 TO 11-02-2020
5) MR. N DASGUPTA ADVOCATE FROM 05-02-2020 TO 10-02-2020



**In the High Court of Meghalaya
at Shillong**

DAILY CAUSELIST

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Web Site : <http://meghalayahighcourt.nic.in>

FROM 10:30 AM

TUESDAY the 11TH FEBRUARY, 2020

COURT ROOM. " 2 "

HON'BLE MR. JUSTICE H. S. THANGKHIEW

SAVE AND EXCEPT FOR DISABLED MATTERS, MOTION, ADMISSION, ORDERS AND HEARING OF CIVIL REVISION PETITIONS; FIRST APPEALS; SECOND APPEALS; REVIEW PETITIONS AND TRANSFER PETITIONS. ADMISSION, ORDERS AND HEARING OF CIVIL WRIT PETITIONS OF THE YEARS 2016, 2017 AND 2018.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ORDERS</u>				
1)	MC(FA)/2/2019	NIKSON NONGRUM VS. UNION OF INDIA AND 2 ORS	MS. K CHISA MR. MF QURESHI	A PAUL ASG
Remarks: IN FA No. _____				
2)	WP(C)/451/2018	MEGHALAYA GLOBAL SERVICES LIMITED VS. THE UNION OF INDIA AND 5 ORS.	M MAHANTA D SENAPATI S JINDAL M SAHEWALLA C NONGKHLAW D PYNGROPE GN SAHEWALLA, SR. ADV.	DR N MOZIKA SR ADV K PAUL CGC SA SHALLAM P SHOME B KHARWANLANG D LYNGDOH A DHAR Q KHARMAWLONG T SUTNGA P CHETTRI A PAUL ASG
With	MC(WPC)/235/2018	MEGHALAYA GLOBAL SERVICES LIMITED VS. THE UNION OF INDIA AND 5 ORS.	D SENAPATI S JINDAL M MAHANTA M SAHEWALLA GN SAHEWALLA, SR. ADV.	K PAUL CGC DR N MOZIKA SR ADV B KHARWANLANG D LYNGDOH SA SHALLAM P SHOME T SUTNGA P CHETTRI Q KHARMAWLONG A DHAR A PAUL ASG

3)	WP(C)/452/2018	MEGHALAYA GLOBAL SERVICES LIMITED VS. THE UNION OF INDIA AND 5 ORS.	D SENAPATI S JINDAL M MAHANTA M SAHEWALLA C NONGKHLAW D PYNGROPE GN SAHEWALLA, SR. ADV.	K PAUL CGC DR N MOZIKA SR ADV SA SHALLAM P SHOME B KHARWANLANG D LYNGDOH A DHAR Q KHARMAWLONG T SUTNGA P CHETTRI A PAUL ASG
With	MC(WPC)/236/2018	MEGHALAYA GLOBAL SERVICES LIMITED VS. THE UNION OF INDIA AND 5 ORS.	M MAHANTA S JINDAL D SENAPATI M SAHEWALLA GN SAHEWALLA, SR. ADV.	K PAUL CGC DR N MOZIKA SR ADV B KHARWANLANG D LYNGDOH SA SHALLAM P SHOME T SUTNGA P CHETTRI Q KHARMAWLONG A DHAR A PAUL ASG
4)	WP(C)/484/2019	MEGHALAYA GLOBAL SERVICES LTD. VS. THE UNION OF INDIA AND 5 ORS.	GN SAHEWALLA SR ADV M SAHEWALLA S JINDAL	K PAUL CGC DR N MOZIKA SR ADV SA SHALLAM ML NONGPIUR T SUTNGA A PAUL ASG
With	MC(WPC)/257/2019	MEGHALAYA GLOBAL SERVICES LTD. VS. THE UNION OF INDIA AND 5 ORS.	GN SAHEWALLA SR ADV M SAHEWALA S JINDAL	A PAUL,ASG DR N MOZIKA SR ADV SA SHALLAM ML NONGPIUR T SUTNGA K PAUL CGC
5)	WP(C)/503/2018	NACHIMA MOMOTAZ VS. STATE OF MEGHALAYA AND 4 ORS.	S PANTHI P CHETTRI S THAPA R DUTTA P SHOME D LYNGDOH A DHAR B KHARWANLANG Q KHARMAWLONG D SAHA DL MARSHILONG K PAUL	I LYNGWA,GA MR. MF QURESHI MS. K CHISA P KHARKONGOR P RIAHTAM MR. R GURUNG K KHAN, SR GA MS. A THUNGWA, GA ZE NONGKYNRIH, GA A KUMAR, AG MEGHALAYA
<u>HEARING</u>				
6)	WP(C)/244/2018	ANJU SLONG MYNSO VS. MEGHALAYA CO-OPERATIVE APEX BANK LTD. REPRESENTED BY ITS CHAIRMAN	K CHISA P KHARKONGOR P RIAHTAM MR D DAS, SR ADV MR B CHETTRI A KALITA MF QURESHI	P BISWAKARMA MR. S RANA MR. VK JINDAL SR ADV L JYRWA M MAHANTA MS C NONGKHLAW D PYNGROPE MR. S JINDAL

7)	WP(C)/159/2016	EX NO. 113643 HAV/GD MILAP CHAND VS. THE UNION OF INDIA	MR. BK DEB ROY MR. S DEKA B DEB S SONOWAL A SYNREM B PATHAK MR. V KUMAR MR.R THADANI MS.P ROY MR. SD UPADHAYA	K PAUL CGC N MOZIKA CGC MR. R PAUL MRS. R DUTTA D LYNGDOH P SHOME P CHETTRI B KHARWANLANG S JOSHI A DHAR
8)	WP(C)/314/2016	SMT NIKME SANGMA VS. STATE OF MEGHALAYA	MR. HR NATH MR. P THAPA MR. AR NATH MR R DHAR A S KHARBULI W LYNGDOH PEINLANG JH MAWPHNIANG MRS. T YANGI	A.H HAZARIKA GA MEGHALAYA MR. S DEY MS. QB LAMARE MS. S NONGRUM
With	WP(C)/316/2016	SHRI. SEKENSON MARAK VS. STATE OF MEGHALAYA	MR. HR NATH MR. P THAPA MR. AR NATH MR R DHAR S CHAKRABORTY SR ADV W LYNGDOH PEINLANG JH MAWPHNIANG MRS. T YANGI	A.H HAZARIKA GA MEGHALAYA MR. S DEY MS. S NONGRUM K KHAN, ADDL SR GA, MEGHALAYA
9)	WP(C)/102/2017	SMT. MARY D. MARAK VS. STATE OF MEGHALAYA	MR. R MAJAW MR. M PRASAD S SHALLAM SK ROY MR. HL SHANGREISO	MR. H KHARMIH GA MEGHALAYA MS. S NONGRUM MR. R GURUNG, GA, MEGHALAYA MS. QB LAMARE MR. ND CHULLAI, ADDL. AG MS N GURUNG A KHARWANLANG, GA ZE NONGKYNRIH, GA MR. S DEY R COLNEY, GA MR H ABRAHAM G.A. MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA
10)	WP(C)/204/2017	MONJAK ALI VS. G.H.A.D.C	MR. S THAPA MR. S PANTHI R PAUL P SHOME S MYLLIEMNGAP D LYNGDOH A DHAR MS. R DUTTA B KHARWANLANG MR. K PAUL	MR. Q B LAMARE MS.J SANGMA MRS. N GURUNG MS. S NONGRUM MR. SA SHEIKH S DEY SC GHADC

11)	WP(C)/243/2017	POMPA BISWAS VS. STATE OF MEGHALAYA	AP KHARSAHNOH D MAWTHOH MR. S DEY MS. QB LAMARE MRS. N GURUNG AR PASSAH MS. S NONGRUM L RALTE K MANNAR AH HAZARIKA	S BHATTACHARJEE GA MEGHALAYA P AGARWAL MR. SA SHEIKH KP BHATTACHARJEE GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA MR. PT SANGMA S SENGUPTA ADDL. SR. GA MEGHALAYA I LYNGWA, GA K KHAN SR. GA MEGHALAYA
12)	WP(C)/345/2017	KARBIN PYNGROPE VS. STATE OF MEGHALAYA	S THAPA S PANTHI P SHOME R PAUL S MYLLIEMNGAP A DHAR D LYNGDOH B KHARWANLANG MRS. R DUTTA P CHETTRI MR. K PAUL	MR. R GURUNG, GA, MEGHALAYA MR. H KHARMIH R. DEBNATH, CGC G SHARMA P LYNGDOH K KHAN, ADDL SR GA, MEGHALAYA
13)	WP(C)/102/2018	LAKSHMI DAS VS. THE UNION OF INDIA AND 6 ORS.	R SUMER ZE NONGKYNRIH E SLONG J TIGGA L SYIEM S CHAKRAWARTY SR. ADV.	MR. R DEBNATH,CGC MRS. T YANGI MS W LYNGDOH SA LALOO A PAUL ASG

NB:**ADVOCATES ON SANCTIONED LEAVE :**

- 1) MRS S BHATTACHARJEE ADVOCATE FROM 28-01-2020 TO 29-02-2020**
- 2) MR. SM SUNA ADVOCATE FROM 29-01-2020 TO 14-02-2020**
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HON'BLE MR. JUSTICE H. S. THANGKHIEW

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Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ORDERS</u>				
1)	CRP/3/2020	JRUP SUCHIANG AND 169 ORS. VS. THE DISTRICT COLLECTOR, WEST JAINTIA HILLS DISTRICT AND ANR.	J SHYLLA LS YMBON ML NONGPIUR SA CHALLAM DR. N. MOZIKA, SR. ADV.	V K JINDAL, SR. ADV. A KUMAR, AG MEGHALAYA
<u>HEARING</u>				
2)	RSA/1/2016	MD TAIYAB VS. CANTONMENT BOARD SHILLONG	MS. K CHISA P KHARKONGOR MR. MF QURESHI	MR. SP MAHANTA SR MR. AK AGARWAL I LYNOWA D SYRTI R COLNEY L PHAWA
3)	RSA/2/2016	MD ABRAR VS. CANTONMENT BOARD SHILLONG	MS. K CHISA P KHARKONGOR MR. MF QURESHI	MR. SP MAHANTA SR MR. AK AGARWAL I LYNOWA D SYRTI R COLNEY L PHAWA
4)	RSA/3/2016	MD ABID VS. CANTONMENT BOARD SHILLONG	MS. K CHISA P KHARKONGOR MR. MF QURESHI	MR. SP MAHANTA SR MR. AK AGARWAL I LYNOWA D SYRTI R COLNEY L PHAWA

5)	RSA/4/2016	SHRI TANVIR AHMED VS. CANTONMENT BOARD SHILLONG	MS. K CHISA P KHARKONGOR MR. MF QURESHI	MR. SP MAHANTA SR MR. AK AGARWAL I LYNGWA D SYRTI R COLNEY L PHAWA
6)	RSA/6/2016	MD MUSTAQUEEM AHMED VS. CANTONMENT BOARD SHILLONG	MS. K CHISA P KHARKONGOR MR. MF QURESHI	MR. SP MAHANTA SR MR. AK AGARWAL I LYNGWA D SYRTI R COLNEY L PHAWA
7)	RSA/7/2016	SOHAIL AHMED VS. CANTONMENT BOARD SHILLONG	MS. K CHISA P KHARKONGOR MR. MF QURESHI	MR. SP MAHANTA SR MR. AK AGARWAL I LYNGWA D SYRTI R COLNEY L PHAWA
8)	RSA/8/2016	SMT DAISY S GUPTA VS. CANTONMENT BOARD SHILLONG	MS. K CHISA MR. MF QURESHI	MR. SP MAHANTA SR MR. AK AGARWAL I LYNGWA D SYRTI R COLNEY L PHAWA
With	MC(RSA)/1/2017	SMT. DAISY S. GUPTA VS. CANTONMENT BOARD SHILLONG	MS. K CHISA MR. MF QURESHI	
9)	WP(C)/20/2016	SHRI RANG PYNSHAI BLAH VS. THE UNION OF INDIA	SP DASS SD MOMIN A MEHBOOD A PAKYNTEIN S KHARJANA EW PAKYNTEIN E MARWEIN S KSOO MR. S WAHLANG	MR. VK JINDAL SR ADV MR. S JINDAL MR. S DEY MS. QB LAMARE MK MARAK MR. R DEBNATH,CGC MR. S RANA MS. M MAHANTA MS C NONGKHLAW D PYNGROPE MS. P BISWAKARMA
10)	WP(C)/157/2016	MRS CHANDRAKALA AND ANR VS. THE UNION OF INDIA AND ORS	S SONOWAL MR. BK DEB ROY MR. S DEKA B DEB A SYNREM M KHARIR MR. SD UPADHAYA	MR. S THAPA P SHOME K PAUL CGC R PAUL DR N MOZIKA A DHAR Q KHARMAWLONG D LYNGDOH

11)	WP(C)/228/2017	THE OAKLAND BIVAR ROAD, CIVIC WELFARE COMMITTEE VS. STATE OF MEGHALAYA	M SHARMA SS GEWALI E GURUNG S SHRESTHA MR. SP SHARMA S NONGSIEJ	K. PAUL, A. DHAR, MR. H KHARMIH GA MEGHALAYA MRS. R DUTTA S THAPA D LYNGDOH KP BHATTACHARJEE GA MEGHALAYA S JOSHI B KHARWANLANG MR. R GURUNG, GA, MEGHALAYA P SHOME
With	WP(C)/318/2016	THE OAKLAND LOWER PRIMARY SCHOOL, DEFICIT PUBLIC SCHOOL VS. STATE OF MEGHALAYA	MR. K PAUL MR. S THAPA MR. S PANTHI MR. R PAUL P SHOME S MYLLIEMNGAP A. DHAR, D LYNGDOH B KHARWANLANG MS. A PAUL	MR. R GURUNG, GA, MEGHALAYA MR. S P SHARMA MS. M SHARMA SS GEWALI MS. E GURUNG S SHRESHTHA MR. KP BHATTACHARJEE MR. H KHARMIH GA MEGHALAYA
12)	WP(C)/259/2018	AKTAR ALI VS. STATE OF MEGHALAYA AND 4 ORS.	QB LAMARE N GURUNG A PASSAH S NONGRUM CR MARAK S DEY	MR. R GURUNG, GA, MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA MR. R KAR MRS S BHATTACHARJEE SK SINGH MS. SG MOMIN I WARJRI K KHAN, SR. GA MEGHALAYA
With	MC(WPC)/134/2018	AKTAR ALI VS. STATE OF MEGHALAYA AND 4 ORS.	QB LAMARE N GURUNG A PASSAH S NONGRUM CR MARAK S DEY	MR. R GURUNG, GA, MEGHALAYA K KHAN, SR. GA MEGHALAYA
	MC(WPC)/161/2019	AKTAR ALI VS. STATE OF MEGHALAYA AND 4 ORS.	QB LAMARE N GURUNG S NONGRUM AR PASSAH L RALTE S DEY	A KUMAR, AG MEGHALAYA
	WP(C)/243/2019	AKTAR ALI VS. STATE OF MEGHALAYA AND 4 ORS.	QB LAMARE N GURUNG S NONGRUM AR PASSAH L RALTE S DEY	KP BHATTACHARJEE GA MEGHALAYA MR. R GURUNG, GA, MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA A KUMAR, AG MEGHALAYA

13)	WP(C)/301/2018	WINJE ROSALIE G. MOMIN AND ANR. VS. STATE OF MEGHALAYA AND 15 ORS.	AG MOMIN T YANGKYI MK SAH S KHONGTHAW AS SIDDIQUI	R COLNEY MR. S THAPA MR. K PAUL WS GAYANG ML NONGPIUR SA CHALLAM MR. ND CHULLAI, ADDL. A.G. MRS. R DUTTA MR. L KHYRIEM B KHARWANLANG A KHARWANLANG DR N MOZIKA, SR. ADV P SHOME MR PN NONGBRI K KHAN, SR. GA MEGHALAYA
With	WP(C)/302/2018	FLORINA BORO VS. STATE OF MEGHALAYA AND 28 ORS.	AG MOMIN T YANGKYI MK SAH S KHONGTHAW AS SIDDIQUI	R COLNEY A THONGWA GA MR. S THAPA MR. K PAUL WS GAYANG ML NONGPIUR MR. R MAZUMDAR P RAI MR H BEZBARUAH U SARMA V KUMAR MR. B.K. SARMA, SENIOR ADVOCATE B DEB MR. ND CHULLAI, ADDL. A.G. MRS. R DUTTA SA CHALLAM MR. L KHYRIEM B KHARWANLANG A KHARWANLANG DR N MOZIKA, SR. ADV P SHOME MR PN NONGBRI K KHAN, SR. GA MEGHALAYA
	WP(C)/306/2018	JUDE RANGKU T. SANGMA VS. STATE OF MEGHALAYA AND 15 ORS.	AG MOMIN T YANGKYI MK SAH S KHONGTHAW AS SIDDIQUI	A DHAR MR. K PAUL WS GAYANG ML NONGPIUR ND CHULLAI, ADDL. A.G. R COLNEY MRS. R DUTTA MR. L KHYRIEM B KHARWANLANG A KHARWANLANG DR N MOZIKA, SR. ADV P SHOME MR PN NONGBRI K KHAN, SR. GA MEGHALAYA

14)	WP(C)/450/2018	NIRANJAN DAS AND 13 ORS. VS. THE UNION OF INDIA AND ANR.	S DEKA A SYNREM M KHARIR C TALUKDAR SD UPADHAYA	MS B KHARWANLANG K PAUL CGC R DUTTA S THAPA P CHETTRI A DHAR P SHOME D LYNGDOH A PAUL ASG
15)	WP(C)/490/2018	GREGORY N MARAK AND 357 ORS. VS. STATE OF MEGHALAYA AND 14 ORS.	R MAJAW M PRASAD S SHALLAM A KHARSHIING TD SANGMA PT SANGMA S ROY HL SHANGREISO	ZE NONGKYNRIH, GA A PAUL ASG I LYNGWA, GA A DHAR G TALUKDAR A PHUKAN GJ TALUKDAR MRS. R DUTTA B KHARWANLANG M NAR MS. SG MOMIN, SR GA. A KUMAR, AG MEGHALAYA
With	WP(C)/27/2019	RAJISON R. MARAK AND 5 ORS. VS. STATE OF MEGHALAYA AND 14 ORS.	UB SANGMA CR MARAK FS SANGMA S ANAND GD SHIRA MR. P.T. SANGMA	A PAUL, ASG MRS. R DUTTA B KHARWANLANG MR H ABRAHAM G.A. MEGHALAYA A DHAR A PHUKAN GJ TALUKDAR MR. H KHARMIH GA MEGHALAYA P CHETTRI D LYNGDOH A KUMAR, AG MEGHALAYA

NB:**ADVOCATES ON SANCTIONED LEAVE :****1) MRS S BHATTACHARJEE ADVOCATE FROM 28-01-2020 TO 29-02-2020****2) MR. SM SUNA ADVOCATE FROM 29-01-2020 TO 14-02-2020**



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Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ORDERS</u>				
1)	WP(C)/63/2017	SHRI. ARBINSON THANGKHIEW VS. STATE OF MEGHALAYA	F KHARSYIEMIONG MRS. NG SHYLLA	S SENGUPTA ADDL. SR. GA MEGHALAYA P AGARWAL TL JYRWA MR. H ABRAHAM I LYNOWA GA K KHAN SR GA MEGHALAYA R COLNEY, GA MS. A THUNGWA ZE NONGKYNRIH GA P ROY KP BHATTACHARJEE GA MEGHALAYA
2)	Review Pet/19/2019	BANBIT ROY SOHLANG VS. STATE OF MEGHALAYA AND 29 ORS.	MR. S THAPA P SHOME A DHAR D LYNDOH MR. S PANTHI S MYLLIEMNGAP B KHARWANLANG K PAUL	MR. B KHYRIEM A PAKYNTEIN S BHATTACHARJEE,G A

HEARING

3)	WP(C)/288/2018	STAR CEMENT LIMITED VS. THE UNION OF INDIA AND 4 ORS.	P BARUAH Z ISLAM P DAS SP SHARMA MS.B GHOSH MS. P ROY DR. A SARAF SR. ADV	MRS. R DUTTA MR. MZ AHMED SR ADVOCATE MR.B.DUTTA.SR ADV MR. AM DUTTA AR. DUTTA A DHAR MR.M SINGH SR ADV. GP CAPT.K SINGH BHATTI A PAUL ASG
With	MC(WPC)/146/2018	STAR CEMENT LIMITED VS. THE UNION OF INDIA AND 4 ORS.	P BARUAH Z ISLAM P DAS SP SHARMA DR. A SARAF SR. ADV	A PAUL ASG
4)	WP(C)/289/2018	MEGHALAYA CEMENTS LIMITED VS. THE UNION OF INDIA AND 4 ORS.	P BARUAH Z ISLAM P DAS SP SHARMA MS.B GHOSH MS. P ROY DR. A SARAF SR. ADV	MRS. R DUTTA MR. MZ AHMED SR ADVOCATE MR.AR DUTTA MR.B.DUTTA SR ADV AM.DUTTA A DHAR GP CAPT.K.SINGH BHATTI MR.M SINGH SR ADV A PAUL ASG
With	MC(WPC)/147/2018	MEGHALAYA CEMENTS LIMITED VS. THE UNION OF INDIA AND 4 ORS.	P BARUAH Z ISLAM P DAS SP SHARMA DR. A SARAF SR. ADV	A PAUL ASG
5)	WP(C)/361/2016	SMT. HANNA CH. MARAK VS. STATE OF MEGHALAYA	AP KHARSAHNOH D MAWTHOH SK HUSSAIN L CHHANGTE MR. AH HAZARIKA	S SENGUPTA ADDL. SR. GA MEGHALAYA K BARUA GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA K KHAN, ADDL SR GA, MEGHALAYA
With	MC(WPC)/5/2019	DILCHEY D MARAK VS. STATE OF MEGHALAYA AND 9 ORS.	AP KHARSAHNOH	KP BHATTACHARJEE
	WP(C)/359/2016	SMT. SILCHIRA CH. SANGMA VS. STATE OF MEGHALAYA	AP KHARSAHNOH D MAWTHOH SK HUSSAIN MS. L. CHHANGTE MR. AH HAZARIKA	S SENGUPTA ADDL. SR. GA MEGHALAYA K BARUA GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA K KHAN, ADDL SR GA, MEGHALAYA

	WP(C)/362/2016	SMT. DILCHEY D. MARAK VS. STATE OF MEGHALAYA	AP KHARSAHNOH D MAWTHOH SK HUSSAIN L CHHANGTE MR. AH HAZARIKA	S SENGUPTA ADDL. SR. GA MEGHALAYA K BARUA GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA K KHAN, ADDL SR GA, MEGHALAYA
6)	WP(C)/172/2017	CLAMINGSTAR NONGSIEJ VS. STATE OF MEGHALAYA	MS. S BHATTACHARJEE MS. SG MOMIN SK SINGH MR. AR NATH MR. R KAR	KV KHARLYNGDOH K KONYAK GJS MARNGAR MM KHARLYNGDOH K LANGSTANG TL JYRWA P AGARWAL P YOBIN YAPA W LAMIN MR. H ABRAHAM MS. V. EBIYA KP BHATTACHARJEE GA MEGHALAYA ZE.NONGKYNRIH S.CHETTRI MS. A THUNGWA R GURUNG, ADDL SR GA SMTI.S SHYAM SHRI.T LYNGKHOI MR.A.KHARWANLA NG GA I LYNGWA
7)	WP(C)/285/2017	M/S UMADUTT INDUSTRIES LTD VS. STATE OF MEGHALAYA AND ORS	MR. P BARUAH MRS. P DAS MR. A GOYAL Z ISLAM MR. SP SHARMA P. ROY NN DUTTA TJ MAHANTA SR ADV MS. P MAHANTA E BLAH MR. K AGARWAL B GHOSH DR. A SARAF SR ADV	P. AGARWAL R. DUBEY MR. KN CHOUDHURY,SR ADV. R. JHA M. JHA DR N MOZIKA SR ADV K PAUL CGC A DHAR MRS. R DUTTA A PAUL ASG P CHETTRI MR. H KHARMIH GA MEGHALAYA
With	MC(WPC)/185/2017	M/S UMADUTT INDUSTRIES LTD VS. STATE OF MEGHALAYA	MR. P BARUAH MRS. P DAS MR. A GOYAL Z ISLAM MR. SP SHARMA P ROY MR. K AGARWAL NN DUTTA B GHOSH TJ MAHANTA SR ADV MS. P MAHANTA E BLAH DR A SARAF, SR. ADV	MR. H KHARMIH

8)	CRP/31/2018	WENINGSON SANGMA VS. THE SECRETARY, GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 4 ORS.	S BHATTACHARJEE SG MOMIN SK SINGH S MOMIN R KAR	MS. S NONGRUM MRS. N GURUNG AR PASSAH S DEY SC GHADC
9)	CRP/35/2018	M/S VIRGO CEMENTS LTD. AND ANR. VS. PUNJAB NATIONAL BANK AND 2 ORS.	S THAPA S PANTHI R DUTTA P SHOME S MYLLIEMNGAP A DHAR B KHARWANLANG B KHARSAHNOH Q KHARMAWLONG P CHETTRI D SAHA R KHARISA K PAUL	A GANGULI I KHONGWANG A DHANUKA B DEKA MR. BK DAS
With	MC(CRP)/2/2019	PUNJAB NATIONAL BANK AND 2 ORS. VS. M/S VIRGO CEMENTS LTD. AND ANR.	MR. BK DAS I KONGWANG A GANGULI	K PAUL
10)	WP(C)/59/2018	KALJIN MARAK AND 2 ORS VS. GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 4 ORS	MR. K PAUL MR. S THAPA MR. S PANTHI P SHOME D LYNGDOH B KHARWANLANG B KHARSAHNOH A DHAR	MR. Q B LAMARE MRS. N GURUNG MRS S BHATTACHARJEE MS. SK SINGH MR. KP BHATTACHARJEE S MOMIN MS. SG MOMIN MR. R KAR MS. S NONGRUM A PASSAH ZE NONGKYNRIH, GA S DEY SC GHADC
11)	WP(C)/373/2018	RAM PAL VS. THE UNION OF INDIA AND 3 ORS.	R SUMER E SLONG J TIGGA D PYNGROPE S CHAKRAWARTY SR. ADVOCATE	K PAUL CGC A DHAR MRS. R DUTTA MR. S THAPA P SHOME P CHETTRI D LYNGDOH B KHARWANLANG A PAUL ASG
12)	MC(Review Pet.)/7/2019	SIBILISH M. SANGMA AND ANR. VS. GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 3 ORS.	AG MOMIN T YANGKYI MK SAH S KHONGTHAW AS SIDDIQUI	MS. S NONGRUM MR. KS KYNJING,SR ADV. L SHONGWAN MR. SM SUNA MS. I LMAWPHLANG B NONGBSAP AD SYIEM S DEY SC GHADC

Remarks: IN REVIEW PTN. NO. _____

NB:

ADVOCATES ON SANCTIONED LEAVE :

1) MRS S BHATTACHARJEE ADVOCATE FROM 28-01-2020 TO 29-02-2020

2) MR. SM SUNA ADVOCATE FROM 29-01-2020 TO 14-02-2020



**In the High Court of Meghalaya
at Shillong**

DAILY CAUSELIST

[Published under the authority of Hon'ble the Chief Justice.]

Web Site : <http://meghalayahighcourt.nic.in>

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FRIDAY the 14TH FEBRUARY, 2020

COURT ROOM. " 2 "

HON'BLE MR. JUSTICE H. S. THANGKHIEW

SAVE AND EXCEPT FOR DISABLED MATTERS, MOTION, ADMISSION, ORDERS AND HEARING OF CIVIL REVISION PETITIONS; FIRST APPEALS; SECOND APPEALS; REVIEW PETITIONS AND TRANSFER PETITIONS. ADMISSION, ORDERS AND HEARING OF BAIL APPLICATIONS; CRIMINAL PETITIONS; CRIMINAL REVISION PETITIONS; CRIMINAL APPEALS; CRIMINAL MISC. CASES; MACT APPEALS AND CIVIL WRIT PETITIONS COGNIZABLE BY SINGLE JUDGE FROM THE YEAR 2016.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ORDERS</u>				
1)	WP(C)/457/2019	ETARSON A. SANGMA AND ANR. VS. THE GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 4 ORS.	GD SHIRA S SANGMA S ANAND PT SANGMA	MR. R KAR S DEY, SC GHADC
2)	WP(C)/543/2019	NAPPIER R. MARAK VS. STATE OF MEGHALAYA AND 5 ORS.	S ANAND GD SHIRA PT SANGMA	MS. SG MOMIN, SR GA A KUMAR, AG MEGHALAYA
<u>HEARING</u>				
3)	WP(C)/144/2016	RAJIB KUMAR SARKAR VS. THE UNION OF INDIA	MR. J KALITA G ALAM B DEB MRS S BHATTACHARJEE MS. P BHATTACHARJEE B GHOSH U SHARMA MS. NK GIRI PD NAIR	K PAUL CGC MR. S THAPA R PAUL P SHOME A DHAR MRS. R DUTTA D LYNDOH S JOSHI Q KHARMAWLONG B KHARWANLANG

4)	WP(C)/406/2016	SHRI. RAJIB KUMAR SARKAR VS. THE UNION OF INDIA	SK HASSAN B DEB S. BHATTACHARJEE MR. J KALITA MS. P BHATTACHARJEE	K PAUL CGC MR. R PAUL A DHAR P CHETTRI D LYNGDOH MRS. R DUTTA S JOSHI P SHOME B KHARWANLANG S.THAPA
With	MC(WPC)/212/2016	SHRI. RAJIB KUMAR SARKAR VS. THE UNION OF INDIA	SK HASSAN B DEB MR. J KALITA	MR. R PAUL B KHARWANLANG A DHAR P CHETTRI D LYNGDOH MRS. R DUTTA S JOSHI P SHOME MR. S THAPA K PAUL CGC
5)	WP(C)/82/2018	JESPARLY DIENGNGAN VS. STATE OF MEGHALAYA AND 4 ORS.	K CHISA P KHARKONGOR P RIAHTAM MF QURESHI	KP BHATTACHARJEE GA MEGHALAYA P AGARWAL A.KHARWANLANG GA ZE.NONGKYNRIH GA MS.R COLNEY GA K KHAN, SR. GA MEGHALAYA

NB:
ADVOCATES ON SANCTIONED LEAVE :
1) MRS S BHATTACHARJEE ADVOCATE FROM 28-01-2020 TO 29-02-2020
2) MR. SM SUNA ADVOCATE FROM 29-01-2020 TO 14-02-2020



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MONDAY the 10TH FEBRUARY, 2020

COURT ROOM. " 3 "

HON'BLE MR. JUSTICE W. DIENGDOH

SAVE AND EXCEPT FOR DISABLED MATTERS, ADMISSION, ORDERS AND HEARING OF BAIL APPLICATIONS; CRIMINAL PETITIONS; CRIMINAL REVISION PETITIONS; CRIMINAL APPEALS; CRIMINAL MISC. CASES; MACT APPEALS AND CIVIL WRIT PETITIONS COGNIZABLE BY SINGLE JUDGE FROM THE YEAR 2019 (EXCEPT FOR PART-HEARD MATTERS OF COURT NO. 2).

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION HEARING</u>				
1)	WP(C)/483/2019	W.M MAWDKHAP AND 4 ORS. VS. STATE OF MEGHALAYA AND 4 ORS.	L PHANJAM C PASSAH N SYNGKON	MR. ND CHULLAI AAG ZE NONGKYNRIH GA MR. VGK KYNTA SR ADV V MAWLIEH R COLNEY,GA M KYNTA A KUMAR,AG MEGHALAYA
With	MC(WPC)/256/2019	W.M MAWDKHAP AND 4 ORS. VS. STATE OF MEGHALAYA AND 4 ORS.	L PHANJAM C PASSAH N SYNGKON	ND CHULLAI AAG ZE NONGKYNRIH GA MR. VGK KYNTA SR ADV V MAWLIEH R COLNEY GA M KYNTA A KUMAR,AG MEGHALAYA
<u>ORDERS</u>				
2)	WP(C)/498/2019	KEWINGSON MOMIN AND ANR. VS. STATE OF MEGHALAYA AND 6 ORS.	AP KHARSAHNOH D MAWTHOH MR. AH HAZARIKA	A KUMAR,AG MEGHALAYA

3)	WP(C)/503/2019	CARLOS D.SANGMA VS. STATE OF MEGHALAYA AND 2 OTHERS	P.K.BORAH	ND CHULLAI AAG A KHARWANLANG GA A.KUMAR AG MEGHALAYA
4)	WP(C)/510/2019	SHAHIDUR RAHMAN VS. STATE OF MEGHALAYA AND 3 ORS	S.RAHMAN P.K.BORAH	A KHARWANLANG, GA A.KUMAR AG MEGHALAYA
5)	WP(C)/528/2019	TERISIA NONGTDU AND 5 ORS VS. STATE OF MEGHALAYA AND 7 ORS	W.S GAYANG L.KHYRIEM M.L.NONGPIUR S.SHALLAM T.SUTNGA PHILEMON NONGBRI	MS.A THUNGWA GA A.KUMAR AG.MEGHALAYA.
6)	WP(C)/529/2019	ANTHONY RUPERT AND 3 ORS. VS. STATE OF MEGHALAYA AND 5 ORS.	WS GAYANG ML NONGPIUR T SUTNGA S SHALLAM PHILEMON NONGBRI	A THUNGWA GA A KUMAR,AG MEGHALAYA
7)	WP(C)/534/2019	ABDUS SAMAD VS. STATE OF MEGHALAYA AND 5 ORS	MISS. K.CHISA P.KHARKONGOR P.RIAHTAM MR. M.F. QURESHI	MR H ABRAHAM G.A. MEGHALAYA A.KUMAR AG MEGHALAYA.
8)	WP(C)/537/2019	KHROOLAN NONGRUM VS. STATE OF MEGHALAYA AND 2 ORS	L.KHYRIEM MR. W.S. GAYANG S.A.SHALLAM M.L.NONGPIUR T.SUTNGA A.RANI PHILEMON NONGBRI	SG MOMIN ADDL SR GA. A.KUMAR AG MEGHALAYA
With	MC(WPC)/289/2019	KHROOLAN NONGRUM VS. STATE OF MEGHALAYA AND 2 ORS.	L.KHYRIEM W.S.GAYANG S.A.SHALLAM M.L.NONGPIUR T.SUTNGA A.RANI PHILEMON NONGBRI	A.KUMAR AG MEGHALAYA
9)	WP(C)/25/2019	NANHELAL SAH VS. FOOD CORPORATION OF INDIA AND 3 ORS.	M.K BORO A.MEDOK B BARUAH DK DUTTA S ANAND MR. P.T. SANGMA	E BLAH MR. M PRASAD MR. BK SINGH
With	MC(WPC)/15/2019	NANHELAL SAH VS. FOOD CORPORATION OF INDIA AND 3 ORS.	M.K BORO A. MEDOK B BARUAH DK DUTTA S ANAND MR. P.T. SANGMA	E BLAH MR. M PRASAD MR BK SINGH
10)	WP(C)/26/2019	NANHELAL SAH VS. FOOD CORPORATION OF INDIA AND 3 ORS.	M.K BORO A. MEDOK B BARUAH DK DUTTA S ANAND MR. P.T. SANGMA	E BLAH D SAIKIA M PRASAD MR BK SINGH
With	MC(WPC)/16/2019	NANHELAL SAH VS. FOOD CORPORATION OF INDIA AND 3 ORS.	M.K BORO A. MEDOK B BARUAH DK DUTTA S ANAND MR. P.T. SANGMA	E BLAH D SAIKIA MR. M PRASAD MR BK SINGH

11)	WP(C)/48/2019	PILLAR KHARUMNI VS. STATE OF MEGHALAYA AND 3 ORS.	MR. I.B. NONGRUM MR. J.H. MAWPHNIANG MS. M. CH MOMIN MR. R. KHARSHIING MR. H.R. NATH	MR. R GURUNG, GA, MEGHALAYA R COLNEY,GA S SENGUPTA ADDL. SR. GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA P LYGDOH A KUMAR, AG MEGHALAYA
12)	WP(C)/491/2019	NINOBELLY B. SANGMA VS. STATE OF MEGHALAYA AND 11 ORS.	AP KHARSAHNOH D MAWTHOH A.H.HAZARIKA	MR. VK JINDAL SR ADV MR. ND CHULLAI, ADDL. AG R COLNEY, GA A KUMAR,AG MEGHALAYA
13)	WP(C)/495/2019	LEWINGSTONE D. SANGMA VS. STATE OF MEGHALAYA AND 5 ORS.	S ANAND GD SHIRA UB SANGMA FS SANGMA PT SANGMA	MR. B BHATTACHARJEE, ADDL. AG R COLNEY, GA A KUMAR,AG MEGHALAYA
With	MC(WPC)/261/2019	LEWINGSTONE D. SANGMA VS. STATE OF MEGHALAYA AND 5 ORS.	S ANAND GD SHIRA UB SANGMA FS SANGMA PT SANGMA	A KUMAR,AG MEGHALAYA
14)	WP(C)/500/2019	JOSEPH G. SANGMA AND ORS VS. STATE OF MEGHALAYA AND ORS	M.K.SAH C.RAPSANG AG.MOMIN D.HYNNIEWTA T YANKYI S.KHONGTHAW A.S.SIDDIQUIE	MS. SG MOMIN, SR. GA MR H ABRAHAM G.A. MEGHALAYA A.KUMAR AG MEGHALAYA
With	MC(WPC)/264/2019	JOSEPH G.SANGMA AND ORS VS. STATE OF MEGHALAYA AND ORS	MK.SAH C.RAPSANG AG.MOMIN D.HYNNIEWTA T.YANKI S.KHONGTHAW AS.SIDDIQUIE	A.KUMAR AG MEGHALAYA
15)	WP(C)/4/2020	STEPHEN G. MARAK VS. STATE OF MEGHALAYA AND 3 ORS.	B WAR K MARWEIN S KSOO S WAHLANG	MS.R COLNEY GA A KUMAR,AG MEGHALAYA
With	MC(WPC)/1/2020	STEPHEN G. MARAK VS. STATE OF MEGHALAYA AND 3 ORS.	B WAR K MARWEIN S KSOO S WAHLANG	A KUMAR,AG MEGHALAYA
<u>HEARING</u>				
16)	MACApp./4/2018	M/S ORIENTAL INSURANCE COMPANY LTD. VS. CHINTA DEVI AND 6 ORS.	SA SHEIKH P AGARWAL ML TLAU D THAIMEI CH THOMLUI SK HASSAN A KHAN	E GURUNG S SHRESHTHA S S GEWALI MR. M SHARMA

With	MC(MACApp)/2/2018	M/S ORIENTAL INSURANCE COMPANY LTD. VS. CHINTA DEVI AND 6 ORS.	SA SHEIKH P AGARWAL ML TLAU D THAIMEI CH THOMLUI A KHAN	MS. E GURUNG MS. S SHRESTHA SS GEWALI MR. M SHARMA
17)	WP(C)/149/2019	EFTHIN T. SANGMA AND 23 ORS. VS. THE UNION OF INDIA AND 4 ORS.	CR MARAK FS SANGMA GD SHIRA S ANAND SM SANGMA UB SANGMA MR. P.T. SANGMA	P CHETTRI D LYNGDOH B KHARWANLANG A PAUL ASG
With	MC(WPC)/105/2019	EFTHIN T. SANGMA AND 23 ORS. VS. THE UNION OF INDIA AND 4 ORS.	MR. P.T. SANGMA	A PAUL ASG
18)	WP(C)/10/2020	M/S PAHAL COAL TRADERS PVT.LTD.REPRESENTED BY ITS DIRECTOR SHRI TAPAN JYOTI BHUYAN VS. STATE OF MEGHALAYA AND 11 OTHERS	L.BORGUHAIN A.SAIKIA P.GOSWAMI. N.SAIKIA	MR. ND CHULLAI, AAG MS. SG MOMIN, SR GA MR. S DEY MS. QB LAMARE MS. S NONGRUM A PASSAH K MANNAR NM KHARSHEMLANG SA SHALLAM MR. P YOBIN ML NONGPIUR T SUTNGA DR N MOZIKA, SR ADV P SHYLLA MR. A KUMAR, AG MEGHALAYA
With	MC(WPC)/23/2020	PUKASH N. SANGMA VS. M/S PAHAL COAL TRADERS PVT. LTD. AND ANR.	K YONYAK S SHYAM S CHETTRI W LAMIN T LYNGKHOI P YOBIN	A KUMAR,AG MEGHALAYA
	MC(WPC)/26/2020	JIA M. SANGMA VS. M/S PAHAL COAL TRADERS AND 12 ORS.	ML NONGPIUR T SUTNGA DR. N. MOZIKA, SR. ADV.	A KUMAR,AG MEGHALAYA
	MC(WPC)/30/2020	GEORGEMON MARAK VS. M/S PAHAL COAL TRADER PVT. LTD. REPRESENTED BY ITS DIRECTOR SHRI. TAPAN JYOTI	K MARNAR QB LAMARE S NONGRUM N KHARSHEMLANG A PASSAH S DEY	A KUMAR,AG MEGHALAYA
	MC(WPC)/41/2020	JIA M. SANGMA VS. PAHAL COAL TRADERS PVT. LTD. AND 9 ORS.	ML NONGPIUR	R COLNEY,GA
	MC(WPC)/44/2020	PUKASH N SANGMA VS. PAHAL COAL TRADERS PVT. LTD. AND 4 ORS	MR. P YOBIN	MR. A KUMAR, AG

19)	WP(C)/16/2020	PILLARSON D SANGMA VS. STATE OF MEGHALAYA AND 2 ORS	MR. S THAPA MRS. R DUTTA S PANTHI P SHOME S MYLLIEMNGAP D LYNGDOH B KHARWANLANG A DHAR MR. K PAUL	MR. ND CHULLAI, AAG MS. SG MOMIN, SR. GA MR. A KUMAR, AG MEGHALAYA
With	MC(WPC)/45/2020	PUKASH N SANGMA VS. PILLARSON D SANGMA	P SHYLLA ML NONGPIUR T SUTNGA DR N MOZIKA, SR. ADV SA SHALLAM MR. P YOBIN	MR. A KUMAR, AG
20)	WP(C)/17/2020	PILLARSON D SANGMA VS. STATE OF MEGHALAYA AND 2 ORS	MR. S THAPA MRS. R DUTTA MR. S PANTHI P SHOME S MYLLIEMNGAP D LYNGDOH B KHARWANLANG A DHAR MR. K PAUL	MR. ND CHULLAI, AAG MS. SG MOMIN, SR. GA T SUTNGA MR. P YOBIN P SHYLLA SA SHALLAM ML NONGPIUR DR N MOZIKA, SR ADV MR A KUMAR, AG MEGHALAYA
21)	WP(C)/18/2020	AJMAL KHONGTHAW VS. STATE OF MEGHALAYA AND 4 ORS	AG MOMIN MS T YANGKYI D HYNNIEWTA MR. AS SIDDIQUI	MR. ND CHULLAI, AAG MS. SG MOMIN, SR GA SA SHALLAM MR. P YOBIN ML NONGPIUR T SUTNGA DR N MOZIKA, SR ADV P SHYLLA MR. S DEY MR. A KUMAR, AG MEGHALAYA
With	MC(WPC)/11/2020	AJMAL KHONGTHAW VS. STATE OF MEGHALAYA AND 4 ORS	AG MOMIN MS T YANGKYI D HYNNIEWTA MR. AS SIDDIQUI	MR. A KUMAR, AG MEGHALAYA
	MC(WPC)/22/2020	PUKASH N. SANGMA VS. AJMAL KHONGTHAW AND ANR.	K KONYAK P YOBIN	
	MC(WPC)/27/2020	JIA M. SANGMA VS. AJMAL KHONGTHAW AND 3 ORS.	SA SHALLAM ML NONGPIUR T SUTNGA DR. N. MOZIKA, SR. ADV.	AS SIDDIQUI
	MC(WPC)/29/2020	GEORGEMON MARAK VS. AJMAL KHONGTHAW	AR PASSAH QB LAMARE S NONGRUM NM KHARSHEMLANG K MANNAR J RUMMY S DEY	A KUMAR,AG MEGHALAYA

	MC(WPC)/43/2020	JIA M. SANGMA VS. AJMAL KHONGTHAW AND 3 ORS.	SA SHALLAM	R COLNEY,GA
	MC(WPC)/46/2020	PUKASH N SANGMA VS. AJMAL KHONGTHAW AND 4 ORS	MR. P YOBIN	MR. A KUMAR, AG
22)	WP(C)/23/2020	JOYBIRTH MARAK VS. STATE OF MEGHALAYA AND 7 ORS.	L PHANJOM C PASSAH N SYNGKON	MR. ND CHULLAI, AAG SG MOMIN, SR. GA MR. S DEY DR N MOZIKA, SR. ADV. ML NONGPIUR A KUMAR,AG MEGHALAYA
With	MC(WPC)/18/2020	JOYBIRTH MARAK VS. STATE OF MEGHALAYA AND 7 ORS.	L PHANJOM C PASSAH N SYNGKON	A KUMAR,AG MEGHALAYA
	MC(WPC)/28/2020	JIA M. SANGMA VS. JOYBIRTH MARAK AND 7 ORS.	SA SHALLAM ML NONGPIUR T SUTNGA DR. N. MOZIKA, SR. ADV.	N SYNGKON

NB:**ADVOCATES ON SANCTIONED LEAVE :**

- 1) MRS S BHATTACHARJEE ADVOCATE FROM 28-01-2020 TO 29-02-2020**
- 2) MR. SM SUNA ADVOCATE FROM 29-01-2020 TO 14-02-2020**
- 3) MR. PK BORAH ADVOCATE FROM 31-01-2020 TO 10-02-2020**
- 4) MR. HL SHANGREISO ADVOCATE FROM 04-02-2020 TO 11-02-2020**
- 5) MR. N DASGUPTA ADVOCATE FROM 05-02-2020 TO 10-02-2020**



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COURT ROOM. " 3 "

HON'BLE MR. JUSTICE W. DIENGDOH

SAVE AND EXCEPT FOR DISABLED MATTERS, ADMISSION, ORDERS AND HEARING OF BAIL APPLICATIONS; CRIMINAL PETITIONS; CRIMINAL REVISION PETITIONS; CRIMINAL APPEALS; CRIMINAL MISC. CASES; MACT APPEALS AND CIVIL WRIT PETITIONS COGNIZABLE BY SINGLE JUDGE FROM THE YEAR 2019 (EXCEPT FOR PART-HEARD MATTERS OF COURT NO. 2).

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ORDERS</u>				
1)	WP(C)/515/2019	BETHELDA NONGRUM. VS. STATE OF MEGHALAYA AND 8 ORS	A.P.KHARSAHNOH D.MAWTHOH A.H.HAZARIKA	K BARUAH GA A.KUMAR AG MEGHALAYA
2)	WP(C)/519/2019	PARBIN NONGRUM VS. THE STATE OF MRGHALAYA AND 9 ORS	A.P.KHARSAHNOH D.MAWTHOH A.H.HAZARIKA	TL JYRWA GA A.KUMAR AG MEGHALAYA
3)	WP(C)/213/2019	SANDIS LAPASAM VS. STATE OF MEGHALAYA AND 5 ORS.	L SHONGWAN IL MAWPHLANG B NONGBSAP SM SUNA	MR. AH HAZARIKA GA. MR. PT SANGMA UB SANGMA GD.SHIRA S.ANAND SM.SANGMA CR.MARAK MR. KP BHATTACHARJEE GA MR. H ABRAHAM GA MS. S BHATTACHARJEE GA A KUMAR, AG MEGHALAYA

4)	WP(C)/255/2019	HUBERT KHONGSNGI VS. STATE OF MEGHALAYA AND 3 ORS	E SLONG R SUMER DG PYNGROPE L SYIEM S CHAKRAWARTY, SR. ADV.	MR B BHATTACHARJEE AAG MS ZE NONGKYNRIH GA I LYNGWA GA MS.R COLNEY GA A KUMAR, AG MEGHALAYA
5)	WP(C)/321/2019	VALENCIA SYIEMLIEH VS. STATE OF MEGHALAYA AND 5 ORS.	RS MALNGIANG GJ NONGRUM GL MAWPHLANG DK WARJRI	S SENGUPTA ADDL. SR. GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA MR. ND CHULLAI AAG S SEN SR GA R COLNEY GA A KUMAR, AG MEGHALAYA
With	MC(WPC)/235/2019	VALENCIA SYIEMLIEH VS. STATE OF MEGHALAYA AND ORS.	RS MALNGIANG GJ NONGRUM GL MAWPHLANG DK WARJRI	MR. ND CHULLAI AAG S SEN SR GA S SENGUPTA ADDL. SR. GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA R COLNEY GA A KUMAR, AG MEGHALAYA
6)	WP(C)/513/2019	DANNY M.KHYRIEM VS. UNION OF INDIA AND 10 ORS	R.MONGRENGH C.B.SAWIAN I.IAWPHNIAW F.LANGBNANG K.CH.GAUTAM	A.KUMAR AG MEGHALAYA B.LAITMON S SEN SR GA MRS. R DUTTA A KHARWANLANG GA P CHETTRI R COLNEY GA A.PAUL ASG.
With	MC(WPC)/269/2019	DANNY M.KHYRIEM VS. UNION OF INDIA AND 10 ORS	R.MONGRENGH C.B.SAWIAN I.IAWPHNIAW F.LANGBNANG K.CH GAUTAM	A.KUMAR AG.MEGHALAYA B.LAITMON S SEN SR GA R COLNEY GA P CHETTRI MRS. R DUTTA A KHARWANLANG GA A.PAUL ASG.
7)	WP(C)/527/2019	B.L NONGBRI VS. THE UNION OF INDIA AND 9 ORS.	R MONGRENGH CB SAWIAN I IAWPHNIAW F LANGSNANG K CH GAUTAM	A PAUL B LAITMON S CHAKRAWARTY SENIOR ADVOCATE R SUMER E SLONG L SYIEM P CHETTRI S SEN SR GA R COLNEY GA TD SANGMA A KUMAR,AG MEGHALAYA

With	MC(WPC)/277/2019	B.L NONGBRI VS. THE UNION OF INDIA AND 9 ORS.	R MONGRENGH CB SAWIAN I IAWPHNIAW F LANGSNANG K CH GAUTAM	A PAUL B LAITMON S CHAKRAWARTY SENIOR ADVOCATE R SUMER E SLONG L SYIEM P CHETTRI S SEN SR GA R COLNEY GA TD SANGMA A KUMAR,AG MEGHALAYA
8)	WP(C)/542/2019	OPPINATH SANGMA AND ANR. VS. STATE OF MEGHALAYA AND 4 ORS.	AG MOMIN T YANGKYI S KHONGTHAW D HYNNIEWTA LD SANGMA KT SANGMA M SAH C RAPSANG AS SIDDIQUI	KP BHATTACHARJEE GA MEGHALAYA A KUMAR,AG MEGHALAYA
9)	WP(C)/545/2019	ISLAM HAQUE CHOUDHURY VS. GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 3 ORS.	TD SANGMA R MAJAW SK ROY A KHARSHIING HL SHANGREISO	MR. S DEY SA SHEIKH
With	MC(WPC)/39/2020	NOBIN ALI VS. G.H.A.D.C AND 3 ORS.	PT SANGMA	S DEY
	MC(WPC)/294/2019	ISLAM HAQUE CHOUDHURY VS. GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 3 ORS.	R MAJAW SK ROY TD SANGMA A KHARSHIING HL SHANGREISO	SA SHEIKH
HEARING				
10)	CrI.A./4/2019	PLIS KHYMDEIT VS. STATE OF MEGHALAYA AND 2 ORS.	C.B SAWIAN R. KHARSHIING R. MONGRENGH MR. K CH. GAUTAM	MR. ND CHULLAI, ADDL. AG MR. S SEN GUPTA, ADDL. SR. GA R COLNEY, GA A KUMAR, AG MEGHALAYA
With	CrI.M.C./9/2019	PLIS KHYMDEIT VS. STATE OF MEGHALAYA AND 2 ORS.	C.B SAWIAN R. KHARSHIING R. MONGRENGH MR. K CH. GAUTAM	MR. ND CHULLAI, ADDL. AG MR. S SENGUPTA, ADDL. SR. GA. A KUMAR, AG MEGHALAYA

11)	Crl.Petn./19/2018	BIOTECHNOLOGIES INC. AND ANR. VS. PANKAJ KANTI DAS	WG MOMIN R KHARSHIING R MONGRENGH CB SAWIAN K CH GAUTAM	MR. S MARPAN MS. L HAUCHHUM MS. S GURUNG MR. K PAUL MR. S THAPA P SHOME S MYLLIEMNGAP A DHAR MR. S PANTHI MRS. R DUTTA D LYNGDOH B KHARWANLANG P CHETTRI MR. A MUKHERJEE
12)	WP(C)/124/2019	PRADIP CHAKI VS. STATE OF MEGHALAYA AND 5 ORS.	M. HALDER B.K. BISWA MAYA DEVI D.N. MEKRISUH JIMMY M. SANGMA MR. KC GAUTAM	R COLNEY, GA MR. R DEBNATH MS. A THUNGWA, GA G SHARMA A KUMAR, AG MEGHALAYA
13)	WP(C)/125/2019	WATCHINGTON SNA VS. STATE OF MEGHALAYA AND 11 ORS.	L. SHONGWAN I.L. MAWPHLANG MS.H PALE MR. SM SUNA	PHILEMON NONGBRI MS.SA SHALLAM MR.ML NONGPIUR MR.A KHARWANLANG GA MS.A THUNGWA GA MS.S LALOO GA DR N MOZIKA SR ADV MR.S SEN SR GA I LYNGWA GA R COLNEY GA MR.KP BHATTACHARJEE,G A A KUMAR, AG MEGHALAYA
With	MC(WPC)/86/2019	WATCHINGTON SNA VS. STATE OF MEGHALAYA AND 11 ORS.	L. SHONGWAN I.L. MAWPHLANG MR. SM SUNA	DR N MOZIKA PHILEMON NONGBRI SA SHALLAM ML NONGPIUR A KUMAR, AG MEGHALAYA
14)	WP(C)/335/2019	PETRICK SYIEMIONG VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 4 ORS.	PHILEMON NONGBRI W JYRWA C KHYRIEM I SUMER MS. A THANGKHIEW L KHYRIEM	K BARUA MF DIENGDOH CCT SANGMA R KHARJAHNRIN BB NARZARY SR. ADV MR. VGK KYNTA SR ADV MR. TT DIENGDOH SR ADV
With	MC(WPC)/202/2019	PETRICK SYIEMIONG VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 4 ORS.	PHILEMON NONGBRI W JYRWA C KHYRIEM I SUMER L KHYRIEM	K BARUA MF DIENGDOH CCT SANGMA R KHARJAHNRIN BB NARZARY SR. ADV MR. TT DIENGDOH SR ADV

15)	WP(C)/394/2019	S.C DWIVEDI VS. THE UNION OF INDIA AND 4 ORS.	BS DKHAR T TOI DR N MOZIKA SR ADV R JHA	MRS. R DUTTA K PAUL CGC B KHARWANLANG A PAUL ASG
With	MC(WPC)/223/2019	S.C DWIVEDI VS. THE UNION OF INDIA AND 4 ORS.	BS DKHAR T TOI DR N MOZIKA SR ADV R JHA	MRS. R DUTTA K PAUL CGC B KHARWANLANG A PAUL ASG

NB:
ADVOCATES ON SANCTIONED LEAVE :
1) MRS S BHATTACHARJEE ADVOCATE FROM 28-01-2020 TO 29-02-2020
2) MR. SM SUNA ADVOCATE FROM 29-01-2020 TO 14-02-2020
3) MR. HL SHANGREISO ADVOCATE FROM 04-02-2020 TO 11-02-2020



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WEDNESDAY the 12TH FEBRUARY, 2020

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HON'BLE MR. JUSTICE W. DIENGDOH

SAVE AND EXCEPT FOR DISABLED MATTERS, ADMISSION, ORDERS AND HEARING OF BAIL APPLICATIONS; CRIMINAL PETITIONS; CRIMINAL REVISION PETITIONS; CRIMINAL APPEALS; CRIMINAL MISC. CASES; MACT APPEALS AND CIVIL WRIT PETITIONS COGNIZABLE BY SINGLE JUDGE FROM THE YEAR 2019 (EXCEPT FOR PART-HEARD MATTERS OF COURT NO. 2).

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ORDERS</u>				
1)	WP(C)/30/2020	VIPIN SHARMA VS. THE UNION OF INDIA AND 2 ORS.	M JHA BS DKHAR R JHA	A PAUL ASG
With	MC(WPC)/32/2020	VIPIN SHARMA VS. THE UNION OF INDIA AND 2 ORS.	M JHA BS DKHAR R JHA	A PAUL ASG
2)	WP(C)/31/2020	MARTIN DAO VS. THE UNION OF INDIA AND 2 ORS.	M JHA BS DKHAR R JHA	A PAUL ASG
With	MC(WPC)/33/2020	MARTIN DAO VS. THE UNION OF INDIA AND 2 ORS.	M JHA BS DKHAR R JHA	A PAUL ASG
3)	WP(C)/32/2020	SANTOSH GAUDA VS. THE UNION OF INDIA AND 2 ORS.	M JHA BS DKHAR R JHA	A PAUL ASG
With	MC(WPC)/34/2020	SANTOSH GAUDA VS. THE UNION OF INDIA AND 2 ORS.	M JHA BS DKHAR R JHA	A PAUL ASG
4)	WP(C)/33/2020	MANISH KUMAR VS. THE UNION OF INDIA AND 2 ORS.	M JHA BS DKHAR R JHA	A PAUL ASG

With	MC(WPC)/35/2020	MANISH KUMAR VS. THE UNION OF INDIA AND 2 ORS.	M JHA BS DKHAR R JHA	A PAUL ASG
5)	WP(C)/34/2020	DIWAKAR SINGH VS. THE UNION OF INDIA AND 2 ORS.	M JHA BS DKHAR R JHA	A PAUL ASG
With	MC(WPC)/36/2020	DIWAKAR SINGH VS. THE UNION OF INDIA AND 2 ORS.	M JHA BS DKHAR R JHA	A PAUL ASG
6)	WP(C)/68/2019	DWIJEN SHARMA VS. THE NORTH EASTERN HILL UNIVERSITY AND 8 ORS.	U. SHARMA S.P. SHARMA A. SHARMA S.A SHALLAM S KHONGSHLING SK NONGRUM AM SANGMA MR. B.K. SHARMA, SR. ADV.	A PAUL ASG S SHALLAM P CHETTRI MR. R MAZUMDAR MR. R MAJAW D LYNGDOH A DHAR RG BAREH E BLAH B GHOSH HD LYNGDOH B DEB MRS. R DUTTA MR. CH THOMLUI P SHOME TD SANGMA R DEBNATH, CGC MR. S SEN
7)	WP(C)/198/2019	AJAY KUMAR AND 191 ORS. VS. THE UNION OF INDIA AND 3 ORS.	SA SHALLAM ML NONGPIUR I SUMER DR. N MOZIKA, SR. ADV.	MRS. R DUTTA P SHOME P CHETTRI Q KHARMAWLONG A DHAR A PAUL ASG
8)	WP(C)/266/2019	OM PRAKASH GOENKA AND 2 ORS. VS. THE UNION OF INDIA AND 4 ORS.	PHILEMON NONGBRI W JYRWA WS GAYANG C KHYRIEM ML NONGPIUR S SHALLAM L KHYRIEM	MR. A KUMAR, AG MR. ND CHULLAI AAG ZE NONGKYNRIH GA K PAUL CGC A DHAR B KHARWANLANG I LYNGWA GA MRS. T YANGI W LYNGDOH P CHETTRI SA LALOO P SHOME R COLNEY GA R DEBNATH, CGC A PAUL ASG

With	MC(WPC)/173/2019	OM PRAKASH GOENKA AND 2 ORS. VS. THE UNION OF INDIA AND 4 ORS.	PHILEMON NONGBRI W JYRWA WS GAYANG C KHYRIEM ML NONGPIUR S SHALLAM L KHYRIEM	MR. A KUMAR, AG MR. ND CHULLAI AAG ZE NONGKYNRIH GA K PAUL CGC B KHARWANLANG I LYNGWA GA MRS. T YANGI W LYNGDOH R COLNEY GA A DHAR P CHETTRI SA LALOO P SHOME R DEBNATH, CGC A PAUL ASG
9)	WP(C)/267/2019	RAJENDRO RAPSANG VS. UNION OF INDIA AND 4 ORS	MR PN NONGBRI MR. W JYRWA WS GAYANG MR. C KHYRIEM MR. L LYNGDOH SA SHALLAM MR. L KHYRIEM	MR. A KUMAR, AG K PAUL CGC MR. ND CHULLAI AAG ZE NONGKYNRIH GA A DHAR B KHARWANLANG I LYNGWA GA MRS. T YANGI W LYNGDOH P CHETTRI SA LALOO P SHOME R COLNEY GA R DEBNATH, CGC A PAUL ASG
With	MC(WPC)/174/2019	RAJENDRO RAPSANG VS. UNION OF INDIA AND 4 ORS	MR PN NONGBRI MR. W JYRWA WS GAYANG MR. C KHYRIEM MR. L LYNGDOH SA SHALLAM MR. L KHYRIEM	MR. A KUMAR, AG K PAUL CGC MR. ND CHULLAI AAG ZE NONGKYNRIH GA B KHARWANLANG I LYNGWA GA MRS. T YANGI W LYNGDOH R COLNEY GA A DHAR P CHETTRI SA LALOO P SHOME R DEBNATH, CGC A PAUL ASG
10)	WP(C)/274/2019	MRITUNJAY YADAV VS. THE UNION OF INDIA AND 3 ORS.	SA SHALLAM ML NONGPIUR T SUTNGA DR. N. MOZIKA, SR. ADV.	P CHETTRI P SHOME A DHAR A PAUL ASG
11)	WP(C)/422/2019	IFTIKAR UDDIN VS. STATE OF MEGHALAYA AND 2 ORS.	S THAPA S PANTHI R DUTTA S MYLLIEMNGAP P SHOME B KHARSAHNOH A DHAR Q KHARMAWLONG B KHARWANLANG D LYNGDOH P CHETTRI K PAUL	MR. ND CHULLAI AAG KP BHATTACHARJEE GA MEGHALAYA A KHARWANLANG GA R COLNEY GA A KUMAR, AG MEGHALAYA

12)	WP(C)/423/2019	DEBAJANI DEBI VS. STATE OF MEGHALAYA AND 2 ORS.	S THAPA R DUTTA S PANTHI P SHOME S MYLLIEMNGAP A DHAR D LYNGDOH B KHARWANLANG B KHARSAHNOH P CHETTRI Q KHARMAWLONG K PAUL	MR. ND CHULLAI AAG KP BHATTACHARJEE GA MEGHALAYA A KHARWANLANG GA R COLNEY GA A KUMAR, AG MEGHALAYA
<u>HEARING</u>				
13)	WP(C)/383/2019	AWHAI ANDREW SHULLAI VS. STATE OF MEGHALAYA AND 3 ORS.	S THAPA R DUTTA S PANTHI P SHOME S MYLLIEMNGAP D LYNGDOH B KHARWANLANG A DHAR S JOSHI K PAUL	ML NONGPIUR R COLNEY GA MR. ND CHULLAI AAG. DR. N. MOZIKA, SR. ADV. MS.T SUTNGA SA SHALLAM A KUMAR, AG MEGHALAYA
Remarks: [PART HEARD]				
14)	WP(C)/50/2019	ABHISHEK KUMAR VS. NORTH EASTERN ELECTRIC POWER CO. LTD. AND 2 ORS.	R. MAJAW S. ROY A. KHARSHIING T.D. SANGMA MR. H.L. SHANGREISO	S JINDAL C NONGKHLAW AD SHARMA D PYNGROPE MR. VK JINDAL SR ADV
With	MC(WPC)/246/2019	A.G WEST KHARKONGOR AND ANR. VS. ABHISHEK KUMAR	MR. VK JINDAL SR ADV D PYNGROPE S JINDAL	MR. R MAJAW HL SHANGREISO
	WP(C)/380/2019	ABHISHEK KUMAR VS. NORTH EASTERN ELECTRIC POWER CORPORATION LIMITED (NEEPCO) AND 6 ORS.	R MAJAW SK ROY TD SANGMA A KHARSHIING HL SHANGREISO	MR. S JINDAL D PYNGROPE VK JINDAL, SR. ADV.
15)	WP(C)/167/2019	THE SHILLONG MUNICIPAL EMPLOYEES ASSOCIATION VS. THE STATE OF MEGHALAYA AND ANR.	MK SAH AG MOMIN T YANGI S KHONGTHAW D HYNNIEWTA LD SANGMA AS SIDDIQUI	MR. B BHATTACHARJEE AAG I LYNGWA GA MR H ABRAHAM G.A. MEGHALAYA K BARUA B WAR ZE NONGKYNRIH GA A KUMAR, AG MEGHALAYA
16)	WP(C)/179/2019	JOHNY MARBOH VS. STATE OF MEGHALAYA AND ANR.	TH RAKESH SINGH O SHYLLA L KHIANGTE	A KHARWANLANG GA SA LALOO GA A KUMAR, AG MEGHALAYA

NB:**ADVOCATES ON SANCTIONED LEAVE :****1) MRS S BHATTACHARJEE ADVOCATE FROM 28-01-2020 TO 29-02-2020****2) MR. SM SUNA ADVOCATE FROM 29-01-2020 TO 14-02-2020**



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Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ORDERS</u>				
1)	CRP/42/2019	SIMON SIANGSHAI VS. M/S ADHUNIK CEMENT LTD AND 4 ORS	S.THAPA MRS. R.DUTTA P.SHOME A.DHAR D.LYNGDOH B.KHARWANLANG P.CHETTRY K.PAUL	P NONGBRI W JYRWA C KHYRIEM M L NONGPIUR L KHYRIEM
2)	WP(C)/89/2019	ASHIM DEB ROY AND 6 ORS. VS. THE UNION OF INDIA AND ANR.	ML NONGPIUR SA SHALLAM M. CHANDA	MR. R DEBNATH,CGC G SHARMA A PAUL ASG
3)	WP(C)/123/2019	RAMENDRA BHATTACHARJEE AND 78 ORS. VS. THE UNION OF INDIA AND ANR.	ML NONGPIUR SA SHALLAM MR. M CHANDA	R DEBNATH, CGC G SHARMA A PAUL ASG
4)	WP(C)/173/2019	ABDUL BARI AND 42 ORS. VS. THE UNION OF INDIA AND ANR.	SA SHALLAM ML NONGPIUR M CHANDA	MR. R DEBNATH,CGC G SHARMA A PAUL ASG
With	MC(WPC)/115/2019	ABDUL BARI AND 42 ORS. VS. THE UNION OF INDIA AND ANR.	SA SHALLAM ML NONGPIUR M CHANDA	MR. R DEBNATH,CGC G SHARMA A PAUL ASG

5)	WP(C)/218/2019	KRISHNA MOHAN RAVA VS. STATE OF ASSAM AND 3 ORS.	AP KHARSAHNOH D MAWTHOH AH HAZARIKA	SK HASSAN K KHAN, SR. ADV MR. R DEBNATH A KUMAR, AG MEGHALAYA
6)	WP(C)/233/2019	RELIEF AND REHABILITATION WELFARE SOCIETY AND ANR VS. STATE OF MEGHALAYA AND 6 ORS	MRS. R DUTTA MR. S PANTHI MR. S THAPA P SHOME S MYLLIEMNGAP A DHAR D LYGDOH B KHARWANLANG B KHARSAHNOH P CHETTRI Q KHARMAWLONG MR. K PAUL	A KHARWANLANG GA MR. L KHYRIEM MR. P NONGBRI MR. W JYRWA ML NONGPIUR MR. B BHATTACHARJEE AAG BB NARZARY SR. ADV MR. VGK KYNTA SR ADV RK JAHRIN MRS. NG SHYLLA F KHARSYIEMIONG M KYNTA V MAWLIEH MR. A KUMAR, AG
7)	WP(C)/377/2019	BINONI SANGMA VS. THE GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 5 ORS.	SM SUNA L SHONGWAN IL MAWPHLANG B NONGBSAP A SYIEM H PALE MR. KS KYNJING,SR ADV. D CH. SANGMA	P T SANGMA G D SHIRA S ANAND S M SANGMA S DEY, SC GHADC
8)	WP(C)/418/2019	RAN VIJAY SINGH VS. THE UNION OF INDIA AND 4 ORS.	P AGARWAL AN HUSSAIN SA SHEIKH SK HASSAN S BANIK	R DEBNATH, CGC A PAUL ASG
9)	WP(C)/478/2019	MULTISHA KHARLOR VS. STATE OF MEGHALAYA AND 6 ORS.	R NAJIAR B.KHYRIEM	S BHATTACHARJEE GA MR.SR LYGDOH MR.KVE KHARNONGBAK MR.R LYGDOH MR.R SOHKHLET MS.R COLNEY,GA A.KUMAR,AG MEGHALAYA
10)	WP(C)/479/2019	BABUL ISLAM VS. STATE OF MEGHALAYA AND 2 ORS.	MK SAH S PANDIT AG MOMIN D HYNNIEWTA S KHONGTHAW AS SIDDIQUIE	MS. A THUNGWA, GA R COLNEY, GA A KUMAR,AG MEGHALAYA
With	MC(WPC)/252/2019	BABUL ISLAM VS. STATE OF MEGHALAYA AND 2 ORS.	MK SAH S PANDIT AG MOMIN D HYNNIEWTA S KHONGTHAW	A KUMAR,AG MEGHALAYA
	MC(WPC)/263/2019	BABUL ISLAM VS. STATE OF MEGHALAYA	MEENA K. SAH AS.SIDDIQUIE	

11)	WP(C)/522/2019	AFTER ALI VS. STATE OF MEGHALAYA AND 3 ORS.	CH THOMLUI SK HASSAN Z BEGUM SA SHEIKH	A KHARWANLANG, GA A KUMAR,AG MEGHALAYA
HEARING				
12)	WP(C)/1/2019	KHYNRIN SPORTS CLUB VS. THE STATE OF MEGHALAYA AND ANR	MR. S THAPA MR. S PANTHI MRS. R DUTTA P SHOME S MYLLIEMNGAP A DHAR B KHARWANLANG B KHARSOHNOH D LYNGDOH P CHETTRI MR. K PAUL	MR. H KHARMIH GA. MR.H ABRAHAM GA MS. A THUNGWA GA MS.R COLNEY GA MR. A. KUMAR, ADVOCATE GENERAL
13)	WP(C)/191/2019	RAN VIJAY SINGH VS. THE UNION OF INDIA AND 2 ORS.	P AGARWAL BC DAS ML TLAU RA HOQUE MR. SA SHEIKH SK HASSAN S BANIK	MR. R DEBNATH,CGC G SHARMA A PAUL ASG

NB:
ADVOCATES ON SANCTIONED LEAVE :
1) MRS S BHATTACHARJEE ADVOCATE FROM 28-01-2020 TO 29-02-2020
2) MR. SM SUNA ADVOCATE FROM 29-01-2020 TO 14-02-2020